

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL CENTRAL  
ZONAL BENCH AT BHOPAL (M.P.)**

**O.A. No. 68/2024(CZ)**

**Suo Motu Action On The News Paper Article Published  
In Rajasthan Patrika Balotra Edition On 16th March 2024  
Regarding Spreding Of Chemical Water Effluent Released  
By The Industries Rajasthan**

**VERSUS**

**State of Rajasthan & Ors.**

**RESPONDENTS**

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**PLACE: JABALPUR**

**DATE:01.12.24**



**SHOEB HASAN KHAN**

**COUNSEL FOR RESPONDENT NO.3**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL CENTRAL  
ZONAL BENCH AT BHOPAL (M.P.)**

**O.A. No. 68/2024(CZ)**

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**RESPONDENTS**

**COMPLIANCE REPORT IN TERMS OF ORDER DATED 11.09.2024  
PASSED BY THIS HON'BLE TRIBUNAL**

That in terms of directions issued by this Hon'ble Tribunal dated 11.09.2024 passed in O.A. No.68/2024 (CZ) the Respondent No. 3 is submitting the action taken report which may be kindly taken on record.

**PRAYER**

It is therefore prayed that this Hon'ble Tribunal may graciously be pleased to take this status report on record in the interest of justice.

**PLACE: JABALPUR**

**DATE: 01.12.24**

  
**SHOEB HASAN KHAN**

**COUNSEL FOR RESPONDENT NO.3**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**CENTRAL ZONAL BENCH AT BHOPAL (M.P.)**

**O.A. NO. 68/2024(CZ)**

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**Regarding Spreding Of Chemical Water Effluent Released**  
**By The Industries Rajasthan .....SUO MOTO**

**VERSUS**

**STATE OF RAJASTHAN**

**RESPONDENT**

**AFFIDAVIT**

I **Pankaj Kumar s/o Ganpat Raj R/o Balotra Post Sub**  
**Divisional Magistrate Jodhpur South** do hereby solemnly affirm on  
oath and state as under:-

1. That I am well acquainted with the facts of the present case and the reply has been drafted by counsel for Respondent No. 3 on my instructions and contents thereof, have also been explained to me.
2. That I have read and understood the same and the reply to the application is true further nothing has been concealed by the Applicant.
3. That affidavit is executed in support of this reply to Original Application.

*Pankaj*  
DEPONENT

**VERIFICATION**

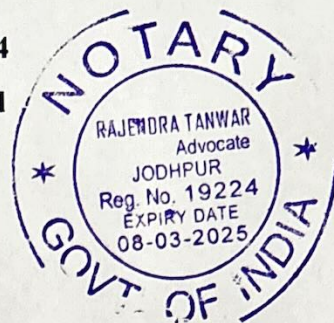
I PANKAJ KUMAR the above named deponent do hereby verify that the contents of the aforesaid affidavit from paragraph 1 to 3 are true and correct to the best of my knowledge and belief.

Verified on this      day of      2024.

*Pankaj*  
DEPONENT

Signature T.T. of *Pankaj Kumar s/o Ganpat Raj*  
*Self* at present Balotra  
S.D.M. Jodhpur

**ATTESTED**  
*[Signature]*  
02/12/2024  
**NOTARY, JODHPUR**



**PROGRESS REPORT IN COMPLIANCE OF  
NGT ORDER DATED 11.09.2024 W.R.T  
O.A NO-68/2024(CZ), SUO MOTO W.R.T NEWSPAPER  
ARTICLE PUBLISHED IN RAJASTHAN PATRIKA  
BALOTRA EDITION ON 16.03.2024 REGARDING  
“SPREADING OF CHEMICAL EFFLUENT FROM  
INDUSTRIES OF JODHPUR CITY”.**



**Signature valid**

Digitally signed by Shilpi Sharma  
Designation: Senior Environmental  
Engineer  
Date: 2024.11.29 12:52:08 IST  
Reason: Approved

**ACTIONS INITIATED/ PROGRESS MADE IN IMPROVING THE PRESENT SITUATION OF WATER LOGGING IN VILLAGES OF DOLI, ARABA BY RIVER JOJHARI**

In compliance of Hon`ble NGT Central Zone Bench, Bhopal order dated 19/03/2024 in the matter of Original Application No. 68/2024(CZ) Suo Moto w.r.t a newspaper article published in Rajasthan Patrika Balotra edition on 16.03.2024 regarding “**Spreading of Chemical effluent**”, an interim report was filed by the then constituted committee under the Chairmanship of District Collector, Jodhpur. In compliance of order dated 11/09/2024, the progress report w.r.t actions initiated/ progress made at various portions of the channel of river Jojhari are as follows :-

(From upstream to downstream)

S. No	Locations of STP/CETP/Point of discharge	Quantum of Waste water Generation at the point	Quantum of Waste water currently treated/ or proposed to be treated	Treatment Capacity of CSTP /CETP	Dealt by	Present status	Action required/ Issues faced/ Progress made
1.	Khokhariya	1- 1.5 MLD	5.0 MLD	5.0 MLD	RUIDP	Proposed STP is of 5.0 MLD capacity based on SBR technology. The proposed project is funded by Asian Development Bank. The said STP shall cater to the domestic waste water generation	As per notice to proceed dated 08/08/24 by RUIDP work completion is to be done by August, 2025.

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						from all residential colonies located around National Highway (Jodhpur- Jaipur), Military Area and Ram Ji ka Hatha, Jodhpur.	
2.	Nandri (Existing)	25 MLD	20 MLD	20 MLD	Nagar Nigam (North)	Existing STP is based on oxidation pond technology. The water treated is as good as untreated and does not meet the prescribed standards. Under the National River Conservation Plan (NRCP), administrative approval and expenditure sanction from Government of India has been made vide letter dated 08/03/2024, for upgradation of existing STP upto 30.00 MLD on SBR technology with investment of Rs.53.86 crores.	The assurance of 40% share from the State Government and O&M responsibility needs to be given. LSG needs to take FD concurrence on this and then via Water Resource Department communicate the same to Government of India. After its sanction, Nigam (North) can float the tender. Reminder letter has been issued on 28/10/2024 by Commissioner, Nagar Nigam, Jodhpur to Secretary(Finance), Govt of Rajasthan for granting of state share.

## Signature valid

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3.	Uchiyarda (Proposed)	8-10 MLD	10 MLD	10 MLD	JoDA	Work is under process. Due to incessant rain in and around Jodhpur, the project got delayed. Expected to be completed by April 2025.	As per Secretary, Jodhpur Development Authority, letter dated 29/10/2024 date of completion of STP is April, 2025.
4.	Basni Benda (proposed)	Approx. 22-25 MLD	40 MLD	40 MLD	Nagar Nigam (South)	Work is under process. New deadline as informed by Commissioner, Nagar Nigam Jodhpur vide letter dated 25/10/2024, the construction work is expected to be completed by Dec,2024 and Trial Run/ commissioning by Jan,2025.	The proposed STP has spare quantum of waste water to be treated and for the inclusion of additional stream, scope of work has been added for the work. Nagar Nigam, South, has been directed to prepare DPR to include one more stream of waste water of city area. Work of tendering for DPR preparation has been done. Technical bid is to examined.
5.	Vivek Vihar (Proposed)	10 MLD	15 MLD	15 MLD	JODA	Work is under process. Due to incessant rain in and around Jodhpur, the project got delayed. Expected to be completed by February, 2025.	As per Secretary, Jodhpur Development Authority, letter dated 29/10/2024 date of completion of STP is February, 2025.

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Engineer  
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6.	Jhalamand (Proposed)	5-6 MLD		10.00 MLD	JoDA	Under the National River Conservation Plan(NRCP), administrative approval and expenditure sanction from Government of India, has been made vide letter dated 04/03/2024, for design of complete sewerage system and proposal of development of new STP for Jhalamand Area of 10.00 MLD capacity with investment of Rs. 53.63 crores	JoDA has prepared DPR & given consent to bear the 40% share and O&M responsibility for the said project. Same needs to be communicated by Urban Development & Housing (UDH) Department for FD concurrence to Government of India via Water Resource Department. After its sanction, further work of opening of SNA & floating of tender can commence. Work related to SNA is under initiation by Water Resource Department as intimated vide letter dated 28/10/24.
7.	Salawas (Existing)	100 MLD	70-80 MLD	100 MLD	Nagar Nigam (North-Phase I and Nagar Nigam South-Phase-I)	1. The present STP is unable to meet the prescribed standards after treatment, therefore, under Amrut 2.0, upgradation work to MBBR based technology has commenced. The work order by Municipal Corporation (North & South) Jodhpur dated	Construction and machinery work upto 40% completed.

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					<p>10/08/2023 is enclosed vide which the work of upgradation is expected to be finished by August, 2025.</p> <p>2. Also, Under the National River Conservation Plan(NRCP), another administrative approval &amp; expenditure sanction for" interception &amp; diversion of sewerage water from existing drains to nearest STP for treatment purposes has been issued vide order dated 04/03/2024. Vide this project, the quantum of waste water reaching to the existing STP's shall increase.</p> <p>The approved investment on this project is Rs.51.99 crores.</p>	<p>The assurance of 40% share from the State Government and O&amp;M responsibility needs to be given. LSG needs to take FD concurrence on this and then via Water Resource Department communicate the same to Government of India. After its sanction, Nigam (North &amp; South) can float the tender.</p> <p>Reminder letter has been issued on 28/10/2024 by Commissioner, Nagar Nigam, Jodhpur to Secretary(Finance), Govt of Rajasthan for granting of state share.</p>
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8.	Johari Railway Bridge	Approx 35-40 MLD (RIICO Drain +CETP outlet +Bhairav Nallah)	11.00 MLD	20.00 MLD-CETP	CETP SPV	<p>1. There are two existing CETP's in Jodhpur: (Textile- 18.5 MLD+ Steel- 1.5 MLD). The treated waste water from the CETP's is disposed off into RIICO drain currently however only 11 MLD is getting treated due to poor feeder pipeline network. Also these CETP's doesn't meet the NGT mandated "Zero Liquid Discharge" standards. So, first of all, both the CETP's need to upgrade to "Zero Liquid Discharge".</p>	<p>The DPR by both the CETP's have been prepared of Rs. 153 and Rs. 15 Crores respectively. No sanction has been received against these DPR's because at present no scheme exists. In the prior IPDS scheme, 25% of the total cost had to be borne by the industries themselves.</p>
						<p>2. The existing conveyance system transporting the textile waste water to CETP is old and has been choked due to wear and tear, thus, about 8.0-9.0 MLD of untreated textile waste water makes its way into RIICO drain.</p>	<p>Under the P.M Gati Shakti Scheme, a sanction of Rs. 23.52 Crores has been made and the work of laying of new conveyance system has been commenced. As informed by SEE, RUIDP, vide letter dated 25/11/24, provisional time extension for the completion of project is 13/02/25.</p>

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					<p>3. Three areas namely Haddi Mill area(~1.5 MLD)Rameshwar Nagar(~3-4 MLD) and Derby colony(~2-2.5 MLD), are contributing about 8-9 MLD of domestic waste water into RIICO drain which ultimately joins River Joghari.</p>	<p>3. Nagar Nigam(South) has been directed to prepare DPR for either adding these three streams to existing STP's or construct new STP. However, there is no budget available with Nagar Nigam(South) for the said project. <b>Work of this has been added into the scope of work. Technical bid examination work is under process.</b></p>
					<p>4. The work of Bhairav nallah which is an important channel for transportation of waste water of Jodhpur is under renovation. Due to ongoing renovation, a part of stream of Bhairav nallah has been diverted into RIICO drain. Approximately, 5.0 MLD of waste water is making its way into RIICO drain.</p>	<p>The areas which are discharging their domestic sewage into Bhairav Nallah, needs to be connected with sewerage projects. Both Nigam(North &amp; South) need to prepare DPR's for the same. <b>Work of this has been added into the scope of work. Technical bid examination work is under process.</b></p>

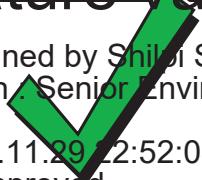
**Signature valid**

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					5. The complete Basni industrial areas domestic sewage also makes its way into RIICO drain, which is about 10-15 MLD.	Septik tanks followed by soak pits needs to be enforced/ new sewerage system to be implemented. RIICO vide letter dated 19/11/24 Has directed all the Industrial Associations to get the septik tank and soak pit installed in all the member units.
					6. About 8-10 MLD of waste water from legal industries is making its way into RIICO drain.	Directions of closure have been issued against 08 no of textile industries after July, 2024 for non- compliance of provisions of Water Act, 1974.
9.	Salawas Bridge	Approx 20-22 MLD (Industrial effluent + sewage)			1. After, June, 2024, the enforcement committee has dismantled about 07 no of illegal industries. Notices have been issued to 02 nos of illegal industries and action shall be initiated as per rules. 2. Further, to cater to the domestic waste water generated from the rural areas, a complete project including laying down of	1. Enforcement Committee is regularly doing random inspections.  2. DPR prepared under NRCP.

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				<p>sewerage network with terminal treatment facility i.e. STP of capacity 10 MLD is proposed.</p> <p>3. Also, Under the National River Conservation Plan(NRCP), another administrative approval &amp; expenditure sanction for" interception &amp; diversion of sewerage water from existing drains to nearest STP for treatment purposes has been issued vide order dated 04/03/2024. Vide this project, the quantum of waste water reaching to the existing STP's shall increase.</p> <p>The approved investment on this project is Rs.13.10 crores.</p>	<p>3. JoDA has given consent to bear the 40% share and O&amp;M responsibility for the said project. Same needs to be communicated by Urban Development &amp; Housing (UDH) Department for FD concurrence to Government of India via Water Resource Department. After its sanction, further work of opening of SNA &amp; floating of tender can commence.</p> <p>Work related to SNA is under initiation by Water Resource Department as intimated vide letter dated 28/10/24.</p>
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9.	Bhandu Road Bridge	Approx. 1-1.2 MLD- Industrial effluent				Industry is in process of legalization of its unit.	The State Pollution Control Board has issued consent to Establish (CTE) for establishing of an own Effluent Treatment Plant(ETP) based textile industry. The industry has been inspected by the officials of the State Pollution Control Board, Jodhpur and was found closed.
10.	Dhawa	0.3 MLD	Nil			Action against illegal factories have been initiated.	Action initiated by JoDA.

As per the above, a total cost of 40% of the share of State Government i.e. Rs.69.03 crores under the NRCP has to be given FD concurrence to Government of India via Water Resource Department, out of which the concurrence on Rs. 26.69 crores has been given by Jodhpur Development Authority. The rest share of Rs. 41.34 crores is to be borne by the State Government. Copy of the letters issued by various government departments regarding deadlines and actions against illegal factories of textile are enclosed as **Annexure-I and II**.

## INITIATIVES FOR CONTROL OF DOMESTIC/ INDUSTRIAL EFFLUENT RELEASED FROM INDUSTRIES

The various initiatives initiated to reduce the pollution issue of the Joghari River are as follows:-

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 Reason: Approved

1. The Government of Rajasthan is in process of signing up Memorandum of Understanding (MoU) with Government of Isreal, for utilization of treated waste water from Sewage Treatment Plant (STP), located at Salawas of 100 MLD capacity for irrigation using drip irrigation technology. The total proposed area to be cultivated by drip irrigation is 3000 Hectares. The land for the same has been identified by Jodhpur Development Authority(JoDA).
2. Bhabha Atomic Research Centre(BARC) Mumbai has developed one of its kind "Radiation based " in-situ treatment technology for the treatment of textile waste water. The technology aims in reuse of treated waste water into the process within the premises. The State Government aims to promote the said technology which shall reduce the impact of pollution on environment with development of industries side by side. The State Pollution Control Board has issued Consent to Establish(CTE) for the establishment of one such industry vide letter dated 13/11/2024. Analysis of quality of treated waste water was carried out from the pilot plant and the results were within the prescribed norms for reuse with ZLD assurance for the said set of machinery proposed. Industry using this technology is under establishment phase. Detailed note on the technology is enclosed as **Annexure-III**.
3. Common Effluent Treatment Plant(CETP) being operated in the name of Jodhpur Pollution Control and Research Foundation(JPCRF), Jodhpur in collaboration with IIT, Jodhpur aims to develop a small-scale textile wastewater treatment system by Advanced Oxidation Processes using UV Lamps including a narrow band 222 nm Excilamp and to reuse the treated water for agricultural purposes. The scope of the project is to make a technology for textile wastewater treatment that can be used for the treatment of effluents from various textile industries. Draft note as submitted by IIT Jodhpur is enclosed as Annexure-IV.

Continuous efforts are being made to reduce the quantum of waste water entering the Joghari River for recycling and reuse.

Signature valid

(Shilpi Sharma)  
RO,RPCB,Jodhpur

Digitally signed by Shilpi Sharma  
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Engineer  
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Reason: Approved



Rajasthan Urban Infrastructure Development Project Phase – IV  
(RSTDSP), PIU-Jodhpur  
(Email : jd4.ruidp@rajasthan.gov.in )

No. RUIDP/PIU/JOD/2022/ 32

Date: 08/08/2022

NOTICE TO PROCEED

**M/S EAGLE INFRA INDIA LIMITED**

"EAGLE NEST" Block no. 758, Behind Chopra Court,  
Ulhasnagar, Thane, Maharashtra – 421003.  
Ph. +91 251 2569901 to 05,  
Email : info@eagleinfraindia.com

Subject : Construction of Works of Sewer Network, and construction of Sewage Treatment Plant, Sewage Pumping Station and all allied Works including operation services of the STP and SPS for 10 years at Jodhpur under **Contract Package No: RSTDSP/JOD/01.**

Reference: Letter of Acceptance issued vide this office letter no. No. RUIDP/PIU/JOD/2022/ 01 date: 14.07.2022

1. Please find enclosed herewith the copy of Contract Agreement duly signed by the undersigned and your authorized representative for the execution of "Construction of Works of Sewer Network, and construction of Sewage Treatment Plant, Sewage Pumping Station and all allied Works including operation services of the STP and SPS for 10 years at Jodhpur" under **Contract Package No: RSTDSP/JOD/01.**
2. Accepted contract amount for this work is **Rs. 340,02,59,248.26/-** (Rupees Three Hundred Forty Crores and Two Lacs Fifty-Nine Thousand Two Hundred Forty- Eight and Twenty-Six Paise only) including provisional sum of Rs. 6,22,95,652/- (Rupees Six Crores and Twenty-Two Lacs Ninety- Five Thousand Six Hundred Fifty- Two only).
3. As per conditions of contract you are requested to mobilize and execute the work in accordance with contract provisions.
4. Contract Agreement **No: PIU/RSTDSP/JOD/01/2022-23.**

Stipulated Date of Start.	- 25-08-2022
Stipulated date of completion of Design Build (1095 days)	- 24-08-2025
Stipulated date of Completion of Operation services (3650 days after completion of Design Build.)	- 22-08-2035
5. As per Para 6.2.5 Table 2 Section 6 – Employer's requirements of Bid documents. You are requested to achieve all sectional milestones within stipulated time periods.
6. All Conditions of original Bid document inclusive of addendum will apply on the work.

1/2

7. The work is to be carried out under direction/supervision of Engineer.

8. It is informed that all O&M costs shall be borne by concerned ULB.

Please contact undersigned to take possession of the site immediately.

(Mohan Lal Meena)

**Superintending Engineer**  
**RUIDP- Ph-IV, PIU- JODHPUR**

No. RUIDP/Ph-IV/JOD/2022/ 33-53

Date: 08/08/2022

**Copy to :**

1. The Principal Secretary, LSGD, Rajasthan, Jaipur.
2. The Project Director, RUIDP, Jaipur.
3. The Director Asian Development Bank, Urban Development Division, South Asia Department.6, ADB avenue, Mandaluyoung city, 1550 Meto Manila, Philippines.
4. The Accountant General (Audit), Rajasthan Jaipur.
5. The District Collector & Magistrate, Jodhpur.
6. The Commissioner, Jodhpur Development Authority, Jodhpur.
7. The Commissioner, Nagar Nigam Jodhpur (North), Jodhpur.
8. The Commissioner, Nagar Nigam Jodhpur (South), Jodhpur.
9. The Addl. Project Director, RUIDP, Jaipur.
10. The Financial Advisor, RUIDP, Jaipur.
11. The Addl. Chief Engineer, RUIDP, Jodhpur.
12. The Commissioner, GST, Jodhpur.
13. Superintending Engineer, PHED city circle, Jodhpur
14. Superintending Engineer, JDVVNL city circle, Jodhpur.
15. Superintending Engineer, PWD, Jodhpur.
16. General Manager, BSNL, Jodhpur.
17. Team Leader, PMCBC, Jaipur.
18. Team Leader, CMSC-II, Jodhpur.
19. Mining Engineer, Jodhpur.
20. Guard File.

(Mohan Lal Meena)

**Superintending Engineer**  
**RUIDP- Ph-IV, PIU- JODHPUR**

2  
2

No. RUIDP/PIU/JOD/2022/01

Date: 14.07.2022

**Letter of Acceptance**

**M/s EAGLE INFRA INDIA LTD**

"EAGLE NEST" Block No. 758, Behind Chopra Court,  
Ulhasnagar, Thane, Maharashtra - 421003  
Tel. - +91 251 2569901 to 05  
Email: [info@eagleinfraindia.com](mailto:info@eagleinfraindia.com)

Sub: Notification of award of the work of "Construction of Works of Sewer Network, and construction of Sewage Treatment Plant, Sewage Pumping Station and all allied Works including operation services of the STP and SPS for 10 years at Jodhpur" under **Contract Package No: RSTDSP/JOD/01.**

Ref: (1) Bid received up to 06-05-2022  
(2) Project Director, RUIDP, Jaipur letter no. F3 (301) (66) (13)/RUIDP PMU Ph-IV/TEC-TAC/5023 dated 13.07.2022.

Sir,

This is to notify that Tender Approval Committee of RUIDP, Govt. of Rajasthan & ADB has approved your bid dated 06-05-2022 consisting of the technical bid and the price for execution of the work of "Construction of Works of Sewer Network, and construction of Sewage Treatment Plant, Sewage Pumping Station and all allied Works including operation services of the STP and SPS for 10 years at Jodhpur" (Contract Packages No: RSTDSP/JOD/01) for the accepted contract amount of **Rs. 340,02,59,248.26/-** (Rupees Three Hundred Forty Crores and Two Lacs Fifty-Nine Thousand Two Hundred Forty- Eight and Twenty-Six Paise only) including provisional sum of Rs. 6,22,95,652/- (Rupees Six Crores and Twenty-Two Lacs Ninety- Five Thousand Six Hundred Fifty- Two only), as corrected and modified in accordance with the instructions to bidders is hereby accepted by our agency.

You are requested to:

1. Furnish the Performance Security for an amount of Rs. **34,00,25,925/-** (Rupees Thirty-Four Crores and Twenty-Five Thousand Nine Hundred & Twenty-Five only) within 28 days (From date of issue of this letter) in accordance with the conditions of contract (Section-8, Part-A (Contract Data), Clause-4.2) using for that purpose the performance security form included in Section-9 (Contract Forms) of the Bidding Document.
2. Provide insurance in accordance with the condition of Contract (Section-8, Part-A (Contract Data), Clause-18)

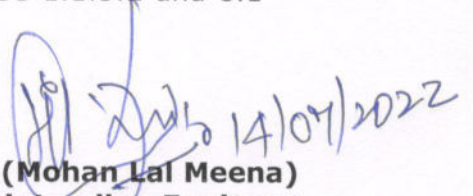


3. Prepare agreement on Non- Judicial stamp paper (From Govt. of Rajasthan of value as per latest circular and provisions) and attend the office of the undersigned on any working day to sign the Contract Document.

It is informed that all O&M costs shall be borne by concerned ULB.

The commencement date for contract in accordance with GCC 1.1.3.2 and 8.1 is 25/08/2022.

Encl: Format of Contract Agreement

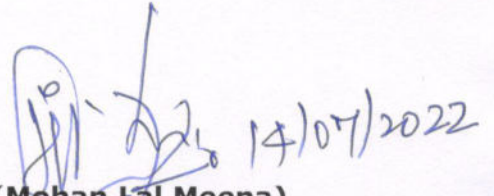
  
**(Mohan Lal Meena)**  
**Superintending Engineer**  
**RUIDP, PIU, Jodhpur**

No. RUIDP/PIU/JOD/2022/ 02-13

Date: 14.07.2022

Copy to the following for information & necessary action please.

1. Project Director, RUIDP, Jaipur in reference to letter no.5023 dt 13.07.2022
2. Additional Project Director, RUIDP Jaipur
3. Chief Engineer, RUIDP, Jaipur
4. Financial Adviser, RUIDP, Jaipur
5. Addl. Chief Engineer, RUIDP, Zone-Jodhpur.
6. Commissioner, Nagar Nigam Jodhpur (South)
7. District Collector, Jodhpur.
8. Commissioner, Nagar Nigam Jodhpur (North)
9. Commissioner, Jodhpur Development Authority
10. Team Leader, PMCBC, Jaipur.
11. Team Leader, CMSC-I, Jodhpur.
12. Guard File

  
**(Mohan Lal Meena)**  
**Superintending Engineer**  
**RUIDP, PIU, Jodhpur**

# कार्यालय नगर निगम जोधपुर दक्षिण / उत्तर

20

[नगर निगम भवन] पोलिटेक्निक कॉलेज के अंदर, रेजिडेन्सी रोड, जोधपुर 342004  
फोन नं. :- 0291-2651464 फेक्स 0291-2651464 ईमेल :- ceo\_nnj@rediffmail.com

क्रमांक :- F.10/ 20710

दिनांक:- 23/02/2024

निदेशक एवं संयुक्त सचिव  
स्थानीय निकाय विभाग  
जयपुर (राज.)

विषय :- जोजरी नदी में प्रदूषण में सुधार हेतु प्रस्तावित कार्यों में राज्य सरकार के अंशदान हेतु सहमति बाबत।

संदर्भ:- (1) मुख्य अभियंता वॉटर रिसोर्स जोन जोधपुर का पत्रांक 2525-26 दिनांक 21.02.2024

(2) जलशक्ति मंत्रालय नई दिल्ली में वैज्ञानिक 'E' NRCD, RD & SR MOWR का पत्रांक J - 24021/01/2024 - NRCD II Dated Feb. 2024

उपरोक्त विषयान्तर्गत एवं संदर्भित पत्रों के संबंध में लेख है कि जोजरी नदी में प्रदूषण में सुधार (Abatement) हेतु माननीय जलशक्ति मंत्री के निर्देशानुसार नगर निगम जोधपुर उत्तर एवं दक्षिण द्वारा निम्न कार्यों की डीपीआर श्रीमान् जिला कलक्टर के माध्यम से जलशक्ति मंत्रालय भिजवाई गई थी।

क्र.सं.	कार्य का नाम	राशि	कार्यकारी एजेंसी
1	नादंडी में 30 एमएलडी क्षमता प्लांट का निर्माण	60 करोड़	नगर निगम जोधपुर उत्तर
2	जोजरी नदी की तरफ जाने वाली मुख्यसीवर ट्रंक लाईनों का पुर्नवास कार्य	50 करोड़	नगर निगम जोधपुर दक्षिण एवं उत्तर

जलशक्ति मंत्रालय नई दिल्ली एवं जल संसाधन विभाग जोधपुर से प्राप्त पत्रों अनुसार इन प्रोजेक्ट्स को National River Conservation Plan (NRCP) में सम्मिलित किया जाना है। NRCP मंत्रालय द्वारा प्रदूषण सुधार हेतु परियोजनाओं के लिए केन्द्रीय एवं राज्य सरकार की भागीदारी कमशः 60:40 अनुपात में है। 40 प्रतिशत राशि राज्य सरकार द्वारा वहन करने की सहमति मंत्रालय को भिजवाई जानी है।

अतः श्रीमान् से निवेदन है कि उक्त 40 प्रतिशत राशि राज्य सरकार से वहन करने की सहमति प्रदान कर अनुग्रहित करावें।

(अतुल प्रकाश)  
IAS  
आयुक्त

नगर निगम जोधपुर उत्तर

क्रमांक :- F.10/ 20711 to 20718

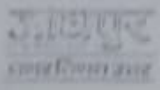
प्रतिलिपि :-

1. निजी सहायक महापौर महोदया, नगर निगम जोधपुर उत्तर/दक्षिण।
2. निजी सहायक, जिला कलक्टर महोदय जोधपुर।

(डॉ. टी. शुभमंगला)  
IAS  
आयुक्त

नगर निगम जोधपुर दक्षिण

दिनांक:- 23/02/2024



**NAGAR NIGAMI JODHPUR NUKH**

Nagar Nigam Bhawan, Inside Polytechnic college campus, Residency Road,  
Jodhpur- 342004 Phone No: - 0291-2651464 Fax 0291- 2651464

Sl. No:- 7515

Date:- 28/10/24

Secretary  
Expenditure (Finance)  
Govt. of Rajasthan  
Jaipur

Subject :- Regarding 40% state share for NRCP Project of Nagar Nigam Jodhpur.

Ref:- V.C. held on date 9/10/2024

With reference to subject a V.C. meeting was held on Date 09.10.2024. As per directions & queries raised in meeting factual report regarding Establishing and commissioning of 30 MLD STP at Nandari is as below :-

The present Sewage Treatment Plant at Nandari is having only 20 MLD capacity whatever present sewage treatment Demand is 30 MLD The existing plant is based on old technology (Waste stabilization Pond) and is not sufficient to treat the sewage water as per prescribed treatment water norms of CPCB/NGT Recent Guidelines. Therefore, the partial treated sewage is being discharged in Jojari River which is causing pollution in Jojari River.

Hence to avoid pollution of Jojari River and looking to meet out requirements to make adequate capacity of STPs, It is necessary to Plan 30 MLD STP on SBR technology is proposed here. Old 20 MLD WSP Plant was constructed on area of 15hectare & proposed 30 MLD sewage Plant will be constructed on area of 03 hectare. Therefore area of 12 hectare will be free after construction of new Plant 7 Utilized for other purposes.

and so called get free of use after new establishes of 30 MLD shall create a value of 11.50 Cr. and Cost. As per DLC Rates.

Since it is very important project for pollution abatement of the Jojari River, Your good office requested for granting 40% amount project as state share.

(Dr. T. Shubhamangala)

IAS

Commissioner

Municipal Corporation Jodhpur  
(North & South )

Date:- 28/10/24

7516 to 7517

PA to Principal Secretary, LSG Department Jaipur.

PA to Director & Special Joint Secretary, LSG Department Jaipur.

o/c

Commissioner  
Municipal Corporation Jodhpur  
(North & South )

Document certified by T SHUBHAMANGALA  
<shubhamangala.samarv@gmail.com>

Digitally Signed by T.  
SHUBHAMANGALA



## Jodhpur Development Authority, Jodhpur

Opposite Railway Hospital, PWD Colony, Jodhpur  
Phone-0291-2656357, Fax-0291-2612086

No : EE-STP/JDA/2024-25/534

Date : 29/10/2024

The Regional Officer- Jodhpur,  
Rajasthan State Pollution Control Board, GoR,  
Jodhpur, Rajasthan.

**Subject:-** Construction, Supply, Installation, Testing & Commissioning of Civil, Mechanical and Electrical works and Operation & Maintenance of **15 MLD Sewage Treatment Plant by SBR Process on Turnkey Basis at Vivek Vihar Yojna** in Jodhpur, Rajasthan and **10 MLD Sewage Treatment Plant by SBR Process on Turnkey Basis at Uchiyarda** in Jodhpur, Rajasthan

**Reference:** Time of Completion for the 2 STPs

With reference to above cited subject, it is to apprise that Jodhpur Development Authority, Jodhpur is presently executing the work of 2 STPs namely 15 MLD Sewage Treatment Plant by SBR Process on Turnkey Basis at Vivek Vihar Yojna in Jodhpur and 10 MLD Sewage Treatment Plant by SBR Process on Turnkey Basis at Uchiyarda, Jodhpur. M/s Standard Infratech India Pvt. Ltd., Hyderabad has been awarded the above referred work for both STPs.

Presently, the Work of both STPs are in final progress and scheduled to get complete as per the following details:-

S. No.	Name of STP	Date of Completion of Civil & Electro-Mechanical Works and Start of Trial Run
1	15 MLD STP at Vivek Vihar Yojna, Jodhpur	28.02.2025
2	10 MLD STP at Uchiyarda, Jodhpur	30.04.2025

**Secretary,**  
Jodhpur Development Authority,  
Jodhpur

Date :

No : EE-STP/JDA/2024-25/

Copy to following for information and necessary action:

1. The District Collector, Jodhpur
2. P. S. to The Commissioner, JDA, Jodhpur
3. Director Engineering, JDA, Jodhpur

**Secretary,**  
Jodhpur Development Authority,  
Jodhpur

**Signature valid**

RajKaj Ref  
11462777



Digitally signed by Bhagirath Bishnoi  
Designation: Secretary  
Date: 2024.10.28 10:22:38 IST  
Reason: Approved



## नगर निगम जोधपुर-दक्षिण

नगर निगम भवन, पोलीटेक्नीकल कॉलेज परिसर के अन्दर, गौरव पथ, जोधपुर  
फोन संख्या :- 0291-2651464 फैक्स :- 0291-2641464 e-mail: ceojrn@gmail.com



क्रमांक :- एफ.10/11860

दिनांक :- 22/10/24

क्षेत्रीय अधिकारी  
राजस्थान राज्य प्रदूषण  
नियंत्रण मंडल, जोधपुर

विषय :- बासनी बेंदा 40 एमएलडी क्षमता सीवेज ट्रीटमेंट प्लान्ट में  
निर्माण के संबंध में।

महोदयजी,

उपरोक्त विषयान्तर्गत लेख है कि नगर निगम द्वारा 40 एमएलडी क्षमता सीवेज  
ट्रीटमेंट प्लान्ट का निर्माण कार्य दिनांक 31.12.2024 तक पूर्ण कर लिया जायेगा तथा  
माह जनवरी 2025 में प्लान्ट का Trial Run प्रारम्भ कर दिया जायेगा।

(डॉ. टी. शुभमंगला)  
I.A.S.

आयुक्त  
नगर निगम जोधपुर (दक्षिण)



प्रतिलिपि :- 11861+0 11862

1. निजी सहायक, जिला कलक्टर, जोधपुर
2. गार्ड फाईल।

दिनांक - 22/10/24

आयुक्त

नगर निगम जोधपुर (दक्षिण)

	<b>कार्यालय मुख्य अभियन्ता जल संसाधन विभाग, राजस्थान, जयपुर</b> इंदिरा गांधी नहर भवन, भवानी सिंह रोड, जयपुर 302005 दूरभाष नम्बर - 0141-2227042 E-mail Address :- sewwrd@gmail.com	
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क्रमांक:- F-4(68)/CEWR/SE(W)/DPR/Joari River/ 2891

दिनांक: 28/10/2024

सचिव,  
जोधपुर विकास प्राधिकरण,  
जोधपुर।

विषय:- National River Conservation Plan (NRCP) में के अन्तर्गत जोजरी नदी के जीर्णोद्धार एवं प्रदूषण निवारण के क्रम में झालामण्ड क्षेत्र में सीवरेज नेटवर्क व 10 एमएलडी एसटीपी प्लांट कार्य एवं नाले के गंदे पानी हेतु सीवरेज पम्पिंग स्टेशन कार्य हेतु Single Nodal Account (SNA) खुलवाने बाबत।

प्रसंग:- आपका कार्यालय पत्रांक ईई/पीएचई/2024-25/445-448 दिनांक 08.10.2024 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत प्रासंगिक पत्र द्वारा Single Nodal Account (SNA) से संबंधित आवश्यक दिशानिर्देश Mother Account की जानकारी चाही गई थी। इस संबंध में जल संसाधन विभाग की टिप्पणी निम्नानुसार है-

1. प्रकरण में Single Nodal Account (SNA) संबंधित बजट नियंत्रण अधिकारी द्वारा खुलवाया जाना है। प्रस्तुत प्रकरण में जल संसाधन विभाग बजट नियंत्रण अधिकारी नहीं हैं।
2. Mother Account के संबंध में चाही गई जानकारी के सम्बन्ध में निवेदन है कि प्रकरण में जल संसाधन विभाग बजट नियंत्रण अधिकारी नहीं हैं। इसलिए इस योजना हेतु विभाग स्तर पर उपलब्ध नहीं है।
3. एसएनए खाता खुलवाने हेतु वित्त (मार्गोपाय) विभाग द्वारा परिपत्र दिनांक 26.08.21 से जारी किये गये दिशा निर्देशों की प्रति संलग्न है।

संलग्न: उपरोक्तानुसार।

भवदीय,

(अमरजीत सिंह)

अतिरिक्त सचिव एवं मुख्य अभियन्ता  
जल संसाधन, राजस्थान, जयपुर।

कार्यालय अभियन्ता जल संसाधन विभाग, राजस्थान, जोधपुर  
प्राप्ति क्रमांक: 9056  
दिनांक: 13/11/24  
अधिकारी

अ.प्र.क्र. क्रमांक:- F-4(68)/CEWR/SE(W)/DPR/Joari River/2892-93 दिनांक 28/10/2024

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:

1. श्री अन्जनी प्रसाद सिंह वैज्ञानिक-ई जल शक्ति मंत्रालय नई दिल्ली

2. मुख्य अभियन्ता जल संसाधन विभाग, जोधपुर

क्रमांक: 9056  
दिनांक: 13/11/24

RajKaj Ref  
11396306

Signature valid

Digitally signed by Amrjit Singh  
Designation: Chief Engineer  
Date: 2024.10.28 10:45:17 IST  
Reason: I am pro

प्रमाणित/संशोधित/संशोधित/द्वितीय/तृतीय  
व्यक्ति/व्यक्ति/सहायक/शादकरण  
व्यक्ति/व्यक्ति/सहायक/शादकरण





लघु उद्योग भवन, औद्योगिक सम्पदा,  
न्यू पॉवर हाउस रोड, जोधपुर -342003  
E-mail - jodhpur@riico.co.in  
दुस्मास नं. 0291 2430901  
फैक्स नं. 0291 वृ 2647092  
सीआईएन नं. यू.13100आरजे 1969एसजीसी001263  
जीएसटीआईएन 08एबीसीआर4695जे1जेडएमडब्ल्यू  
क्रमांक : यू-(15)- )/2024-25/ 1248  
दिनांक : 19-11-2024

अध्यक्ष/सचिव,  
लघु उद्योग भारती, जोधपुर/  
जोधपुर इण्डस्ट्रीज एसोसियेशन, जोधपुर /  
मरूधरा इण्डस्ट्रीज एसोसियेशन, बासनी जोधपुर/  
न्यू जोधपुर इण्डस्ट्रीज एसोसियेशन, जोधपुर/  
सांगरिया इंडस्ट्रीयल एसोसियेशन, सांगरिया, जोधपुर/  
जोधपुर हेण्ड्रीकाफ्ट एक्सपोर्टर एसोसियेशन, जोधपुर /  
राजस्थान ग्वारगम इंडस्ट्रीयल एसोसियेशन, जोधपुर /  
राजस्थान स्टेनलेस स्टील री रोलर एसोसियेशन, जोधपुर /  
जोधपुर टैक्सटाईल हैन्डप्रोसेसर एसोसियेशन, जोधपुर।

विषय :-रीको जोधपुर के अधीन विकसित औद्योगिक क्षेत्रों में स्थापित औद्योगिक इकाईयों के डोमेस्टिक सिवरेज को औद्योगिक इकाई में सोकपिट/ सेप्टिक टैंक का निर्माण निस्तारित करने बाबत।

संदर्भ :-राजस्थान प्रदूषण निवारण मंडल द्वारा जारी बैठक कार्यवाही विवरण दिनांक 24.06.2024 के कम में इस कार्यालय द्वारा आपको प्रेषित पत्र क्रमांक 418 दिनांक 25.06.2024 के उतरोत्तर में।

महोदय

उपरोक्त विषयान्तर्गत एवं संदर्भ के तहत निवेदन है कि जिला कलेक्टर महोदय की अध्यक्षता में हुयी बैठक के कार्यवाही विवरण राजस्थान प्रदूषण निवारण मंडल, जोधपुर द्वारा दिनांक 24.06.2024 को जारी किये गये, जिसकी अनुपालना में निवेदन है कि रीको जोधपुर के अधीन विकसित औद्योगिक क्षेत्रों में स्थापित औद्योगिक इकाईयों से निकलने वाले डोमेस्टिक सिवरेज का निस्तारण सोकपिट/ सेप्टिक टैंक का निर्माण करते हुए किया जाना होता है (रीको नियमानुसार एवं रीको व आवंटी के मध्य निष्पादित लीज एग्रीमेन्ट की शर्तों के तहत)।

तदानुसार सभी औद्योगिक इकाईयों के उद्योगियों आपकी एसोसियेशन के मार्फत यह दिशानिर्देश प्रदान करावें कि औद्योगिक इकाई में सोकपिट/ सेप्टिक टैंक का निर्माण कर औद्योगिक इकाई के डोमेस्टिक सिवरेज का निस्तारण करना सुनिश्चित करावें। साथ ही इस बाबत निरीक्षण के दौरान यदि किसी औद्योगिक इकाई में डोमेस्टिक सिवरेज के निस्तारण हेतु सोकपिट/सेप्टिक टैंक निर्मित नहीं पाया जाता है तो रीको नियमानुसार कार्यवाही अमल में लायी जायेगी। जिसकी समस्त जिम्मेदारी संबंधित औद्योगिक इकाई के आवंटी की रहेगी। अतः आपकी एसोसियेशन के सभी संबंधित सदस्यों को सूचित करवाते हुए पालना सुनिश्चित करवाने का श्रम करावें।

भवदीय,

(कुलदीप दाधीच)

इकाई प्रभारी

प्रतिलिपि : क्षेत्रीय अधिकारी, राजस्थान प्रदूषण निवारण मंडल, जोधपुर को उनके बैठक कार्यवाही विवरण दिनांक 24.06.2024 के कम में सूचनाार्थ।

Document certified by Kuldeep  
Dadhich <kuldeep4169@yahoo.co.in>  
Digitally Signed by KULDEEP  
DADHICH  
Designation : Regional Manager  
Date :19-11-2024 02:23:58



# कार्यालय नगर निगम जोधपुर दक्षिण

क्रमांक:- F8/10260

दिनांक:- 24/9/24

प्रेषित:-

श्रीमान् जिला कलक्टर महोदय,  
जोधपुर।

विषय :- NGT आदेश दिनांक 19.03.2024 के आदेशो की पालना में गठित सर्वे कमेटी के संबंध में।

प्रसंग :- सर्वे रिपोर्ट दिनांक 27.08.2024 के क्रम में।

मान्यवर जी,

उपरोक्त विषयान्तर्गत लेख है, श्रीमान् जिला कलक्टर महोदय, जोधपुर के निर्देशानुसार NGT आदेश दिनांक 19.03.2024 में गठित सर्वे कमेटी द्वारा चिन्हित अवैध टैक्सटाईल फैक्ट्रीयो के विरुद्ध NGT आदेशो के कार्यवाही अपेक्षित थी। अतः दिनांक 18.09.2024 को अवैध टैक्सटाईल, धुलाई, रंगाई-छपाई फैक्ट्रीयो के विरुद्ध नियमानुसार कार्यवाही संचालित की गई। पालना रिपोर्ट अग्रिम कार्यवाही हेतु सादर प्रस्तुत है।

उपरोक्तानुसार संलग्न रिपोर्ट।

उपायुक्त प्रथम  
नगर निगम जोधपुर  
दिनांक:- 24/9/24

क्रमांक:- F8/10261-10264

सूचनार्थ :-

01. श्रीमान् आयुक्त महोदय, नगर निगम जोधपुर, दक्षिण।
02. श्रीमान् अतिरिक्त आयुक्त महोदय, नगर निगम जोधपुर, दक्षिण।
03. श्रीमति शिल्पी शर्मा, REGIONAL OFFICER (RSPCB), जोधपुर।
04. रक्षित पत्रावली।

उपायुक्त प्रथम  
नगर निगम जोधपुर

-:: मौका रिपोर्ट ::-

आज दिनांक 18.09.2024 को श्रीमान् जिला कलक्टर महोदय के निर्देशानुसार श्रीमान् उपायुक्त प्रथम, नगर निगम, जोधपुर दक्षिण के आदेश क्रमांक एफ.17/9774 दिनांक 17.09.2024 व एन.जी.टी. की सर्वे रिपोर्ट दिनांक 27.08.2024 में चिन्हित की गई अवैध टैक्सटाईल ईकाईयाँ (कपडा धुलाई व रंगाई छपाई) जो कि नगर निगम, जोधपुर दक्षिण के क्षेत्राधिकार में वार्ड संख्या 36 में स्थित होनी पायी गई। इन अवैध टैक्सटाईल ईकाईयों के विरुद्ध निगम द्वारा संयुक्त रूप से गठित कमेटी द्वारा कार्यवाही पुलिस थाना, चौपासनी हाऊसिंग बोर्ड, जोधपुर पश्चिम के A.S.I राजेश कुमार के साथ मय जाब्ता की गई।

एन.जी.टी. की सर्वे रिपोर्ट के अमृत विहार स्थित ईकाई जिसके कॉर्डिनेट्स संख्या (26.2372005,72.9834504) शोभावतो की ढाणी, जोधपुर व कस्तूरी नगर स्थित ईकाई जिसके कॉर्डिनेट्स (26.2344578,72.9842209) शोभावतो की ढाणी, जोधपुर में आवासीय क्षेत्र में अवैध रूप से संचालित औद्योगिक ईकाईयों के विरुद्ध राजस्थान नगर पालिका अधिनियम-2009 की धारा/194/245/238 के तहत कार्यवाही की गई।

**1. एन.जी.टी. की सर्वे रिपोर्ट के कॉर्डिनेट्स सं. (26.2372005,72.9834504) अमृत विहार, शोभावतो की ढाणी अवैध कपडा धुलाई व रंगाई छपाई ईकाई :-**

वक्त कार्यवाही उक्त अवैध औद्योगिक कपडा धुलाई व रंगाई छपाई की ईकाई के गेट पर ताला लगा हुआ था। मौके पर उपस्थित लोगो द्वारा अवगत करवाया गया कि उक्त अवैध कपडा धुलाई व रंगाई छपाई की ईकाई का संचालन रात्रि के समय होता है। जिस पर चौपासनी हाऊसिंग बोर्ड थाना जाब्ता की उपस्थिति में अवैध ईकाई की विडियोग्राफी के साथ ताला तोडकर कार्यवाही की गई। जिसमें ईकाई में कपडे धुलाई की 22 हौदियाँ व रंगाई छपाई की चार मशीने थी। जिस पर चारो मशीनो को जब्त कर 22 हौदियो को जेसीबी की सहायता से तोडकर ध्वस्त किया तथा शेष उपयुक्त सामग्री जब्त कर पुनः अवैध कपडा धुलाई फैक्ट्री को सीज कर जब्त सामग्री की सूची ईकाई के गेट पर चस्पा की गई।

**2. एन.जी.टी. की सर्वे रिपोर्ट के कॉर्डिनेट्स सं. (26.2344578,72.9842209) कस्तूरी नगर, शोभावतो की ढाणी अवैध कपडा धुलाई व रंगाई छपाई ईकाई :-**

वक्त कार्यवाही ईकाई के गेट पर ताला लगा हुआ था। मौके पर उपस्थित लोगो द्वारा अवगत करवाया गया कि उक्त अवैध कपडा धुलाई व रंगाई छपाई की ईकाई का संचालन रात्रि के समय होता है। जिस पर पुलिस थाना, चौपासनी हाऊसिंग बोर्ड थाना जाब्ता की उपस्थिति में अवैध कपडा धुलाई व रंगाई छपाई ईकाई की विडियोग्राफी के साथ ताला तोडकर कार्यवाही की गई। जिसमें ईकाई में कपडे धुलाई की 12 हौदियाँ निर्मित व रंगाई छपाई की एक मशीन थी। जिस पर मशीन को जब्त कर 12 हौदियो को जेसीबी की सहायता से तोडकर ध्वस्त किया तथा शेष उपयुक्त सामग्री जब्त कर पुनः अवैध कपडा धुलाई व रंगाई छपाई फैक्ट्री को सीज कर जब्त सामग्री की सूची ईकाई के गेट पर चस्पा की गई।

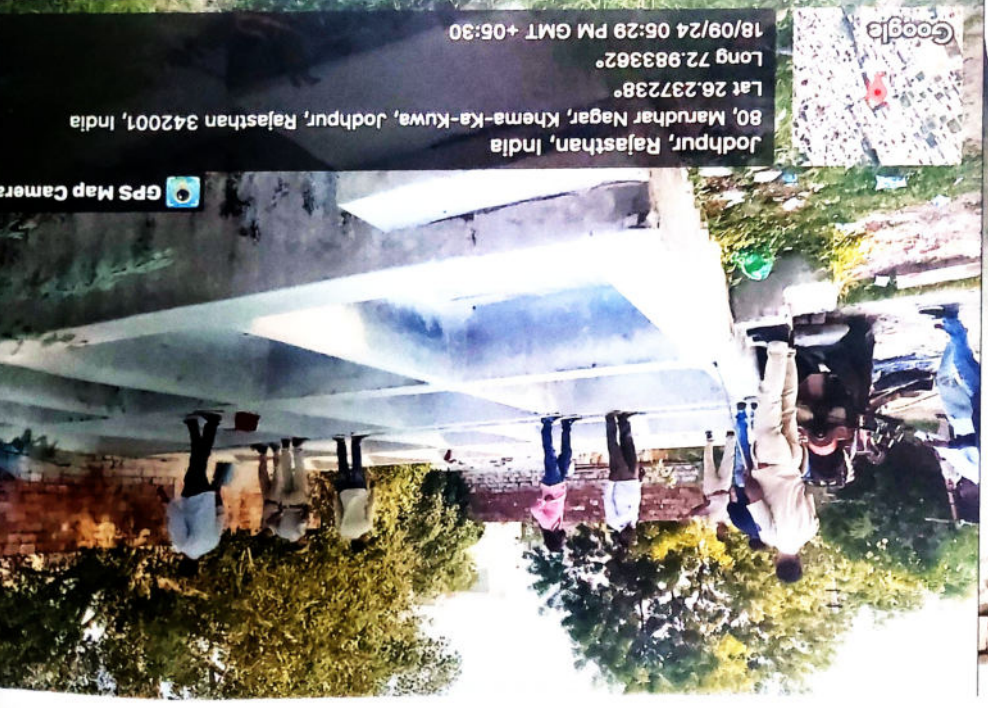
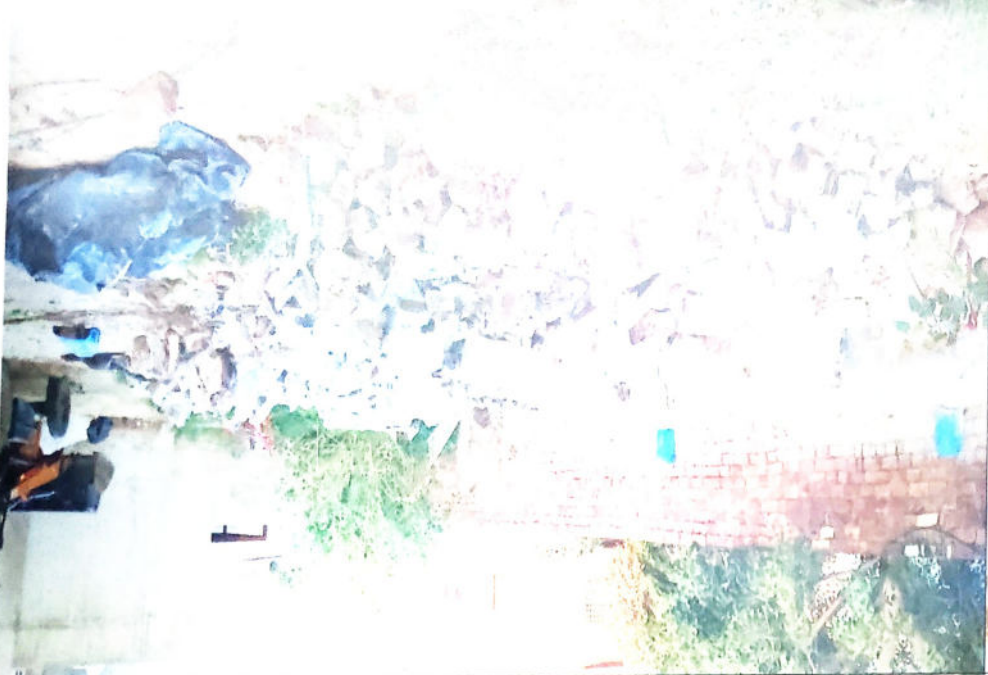
निगम द्वारा पूर्व में इन अवैध कपडा धुलाई व रंगाई छपाई की ईकाईयो के नोटिस जारी करने के पश्चात् कोई भी जवाब या दस्तावेज उपलब्ध नही करवाने पर नियमानुसार कार्यवाही की गई।

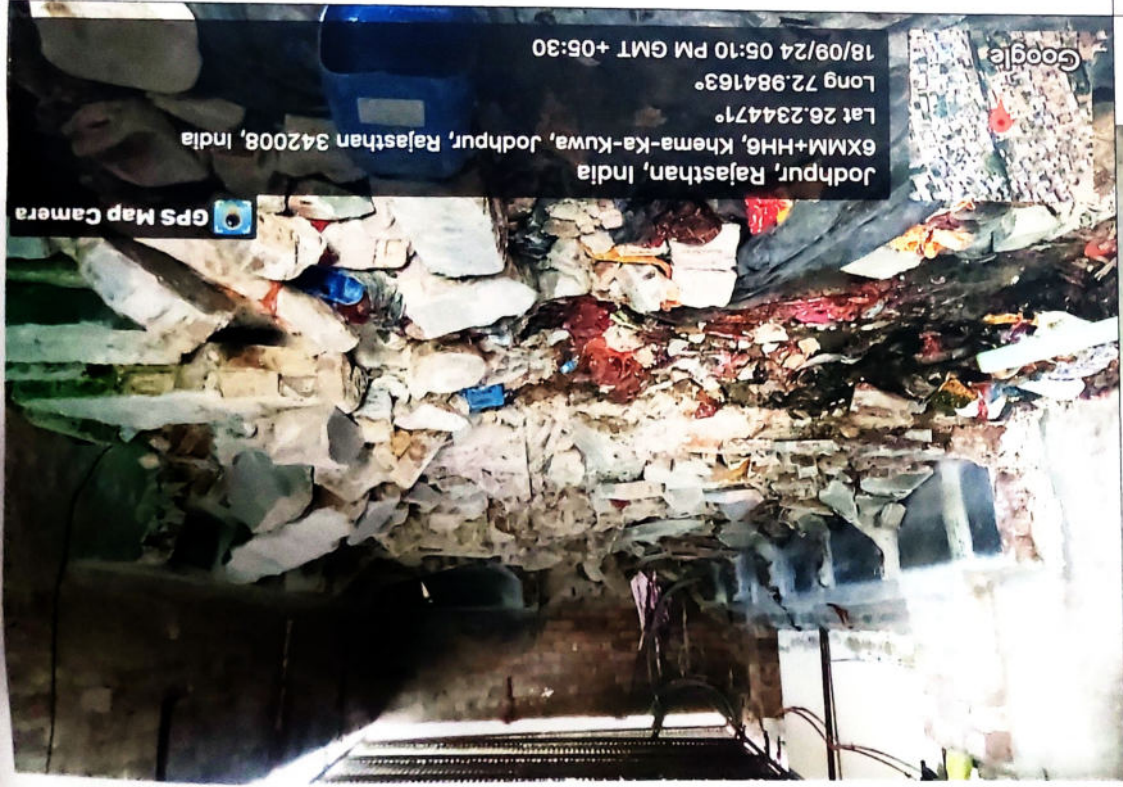
मौका रिपोर्ट तैयार कर अग्रिम कार्यवाही हेतु सादर पेश है।

*Indra*  
18/9/24  
ATP

*Indra*  
18/9/24  
(रजनीश धारासा)  
आलेखन अधिकारी

18/9/24  
केन्द्रीय  
पञ्चरी NMS







# कार्यालय नगर निगम जोधपुर दक्षिण

पोलोटेक्नीक कॉलेज परिसर के अन्दर, गौरव पथ, जोधपुर  
फोन संख्या :- 0291-2651491, हेल्पलाईन :- 0291-2651473, e-mail:ceo\_nnj@rediffmail.com

क्रमांक:- 18/11404  
प्रेषित:-

दिनांक:- 15/10/24

श्रीमान् जिला कलक्टर महोदय,  
जोधपुर।

विषय :- NGT आदेश दिनांक 19.03.2024 के आदेशो की पालना मे गठित सर्वे कमेटी के संबंध मे।

प्रसंग :- सर्वे रिपोर्ट दिनांक 27.08.2024 के क्रम में।

मान्यवर जी,

उपरोक्त विषयान्तर्गत निवदेन है श्रीमान् जिला कलक्टर महोदय जोधपुर के निर्देशानुसार NGT आदेश दिनांक 19.03.2024 मे गाठित सर्वे कमेटी द्वारा अवैध टैक्सटाईल फैक्ट्रीयों के विरुद्ध NGT आदेशों के कार्यवाही अपेक्षित थी। उक्त क्रम में कार्यालय नगर निगम जोधपुर, दक्षिण के पत्र क्रमांक एफ8/10260 दिनांक 24.09.2024 को NGT के आदेश अनुसार तीन फैक्ट्रीयों पर कार्यवाही पेश की गई थी। शेष अवैध टैक्सटाईल, धुलाई, रंगाई-छपाई फैक्ट्रीयों के विरुद्ध 09.10.2024 व 10.10.2024 को नियमानुसार कार्यवाही संचालित की गई। पालाना रिपोर्ट अग्रिम कार्यवाही हेतु सादर प्रस्तुत है।

उपरोक्तानुसार संलग्न रिपोर्ट।

क्रमांक:- 18/11405-11408  
प्रतिलिपि सूचनार्थ:-

01. निजी सहायक, श्रीमान् आयुक्त महोदय, नगर निगम जोधपुर, दक्षिण।
02. श्रीमान् अतिरिक्त आयुक्त महोदय, नगर निगम जोधपुर, दक्षिण।
03. श्रीमति शिल्पी शर्मा, REGIONAL OFFICER (RSPCB), जोधपुर।
04. रक्षित पत्रावली।

उपायुक्त प्रथम  
नगर निगम जोधपुर दक्षिण  
o/c दिनांक:- 15/10/24

उपायुक्त प्रथम  
नगर निगम जोधपुर दक्षिण  
**Signature valid**

Digitally signed by Puspika Kanwar  
Sisodiya  
Designation: Deputy Commissioner  
Date: 2024.10.15 13:19:41 IST  
Reason: Approved



Kaj Ref No.: 11144539

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कार्यालय जोधपुर

-:: मौका रिपोर्ट ::-

आज दिनांक 09.10.2024 व 10.10.2024 को श्रीमान् जिला कलक्टर महोदय के निर्देशानुसार श्रीमान् उपायुक्त प्रथम, नगर निगम, जोधपुर दक्षिण के आदेश क्रमांक एफ.17/9774 दिनांक 17.09.2024 व एन.जी.टी. की सर्वे रिपोर्ट दिनांक 27.08.2024 में चिन्हित की गई अवैध टैक्सटाईल ईकाईयाँ (कपडा धुलाई व रंगाई छपाई) जो कि नगर निगम, जोधपुर दक्षिण के क्षेत्राधिकार में वार्ड संख्या 20,25 व 34 में स्थित होनी पायी गई। इन अवैध टैक्सटाईल ईकाईयों के विरुद्ध निगम द्वारा संयुक्त रूप से गठित कमेटी द्वारा मय निगम जाब्ता की गई।

एन.जी.टी. की सर्वे रिपोर्ट के अमृत विहार स्थित ईकाई जिसके कॉर्डिनेट्स संख्या (26.2513663,72.9802023) (26.2512538,72.9808903) (26.2524455,72.9809550) रिडमल नगर, जोधपुर व राज एनक्लेव नियर अमृत नगर (26.2614257,72.9821928) (26.2618367,72.9826736) (26.2620556,72.9828889), जोधपुर में आवासीय क्षेत्र में अवैध रूप से संचालित औधोगिक ईकाइयों के विरुद्ध राजस्थान नगर पालिका अधिनियम-2009 की धारा/194/245/238 के तहत कार्यवाही की गई।

**1. एन.जी.टी. की सर्वे रिपोर्ट के कॉर्डिनेट्स सं. (26.2513663,72.9802023) भूस. 119 रिडमल नगर, जोधपुर अवैध कपडा धुलाई व रंगाई छपाई ईकाई :-**

वक्त कार्यवाही उक्त अवैध औधोगिक कपडा धुलाई व रंगाई छपाई की ईकाई का गेट खुला हुआ था, मौके पर उपस्थित लोगो द्वारा अवगत करवाया गया कि उक्त अवैध कपडा धुलाई व रंगाई छपाई की ईकाई का संचालन रात्रि के समय होता है। जिस पर निगम जाब्ता की उपस्थिति में अवैध ईकाई की विडियोग्राफी के साथ कार्यवाही की गई। जिसमें ईकाई में कपडे धुलाई की 12 हौदियाँ निर्मित थी। जिस पर 12 हौदियो को जेसीबी की सहायता से तोडकर ध्वस्त किया।

**2. एन.जी.टी. की सर्वे रिपोर्ट के कॉर्डिनेट्स सं. (26.2512538,72.9808903) रिडमल नगर अवैध कपडा धुलाई व रंगाई छपाई ईकाई :-**

वक्त कार्यवाही ईकाई के गेट खुला हुआ था। मौके पर उपस्थित लोगो द्वारा अवगत करवाया गया कि उक्त अवैध कपडा धुलाई व रंगाई छपाई की ईकाई का संचालन रात्रि के समय होता है। जिस पर निगम जाब्ता की उपस्थिति में अवैध कपडा धुलाई व रंगाई छपाई ईकाई की विडियोग्राफी के साथ कार्यवाही की गई। जिसमें ईकाई में 20 हौदियाँ व रंगाई छपाई की एक मशीन थी। जिस पर मशीन को जब्त कर 20 हौदियो को जेसीबी की सहायता से तोडकर ध्वस्त किया।

**3. एन.जी.टी. की सर्वे रिपोर्ट के कॉर्डिनेट्स सं. (26.2524455,72.9809550) रिडमल नगर, जोधपुर अवैध कपडा धुलाई व रंगाई छपाई ईकाई :-**

वक्त कार्यवाही ईकाई के बंद गेट को प्रार्थी द्वारा खोला गया। जिस पर पुर्व संचालित व्यक्ति द्वारा मौके पर उपस्थित होकर निगम द्वारा जारी किये गये नोटिस की पालना में समस्त हौदिया स्वयं द्वारा पूर्ब में तोडकर ध्वस्त कर दी गई थी। मौके पर किसी प्रकार की अवैध कपडा धुलाई व रंगाई छपाई का कार्य संचालित होना नही होना पाया गया। जिस पर निगम जाब्ता द्वारा फोटोग्राफी कर मौका रिपोर्ट के साथ संलग्न की गई।

*Luchoke*  
10/10/24  
ATP NNSJ

*Arjun*  
10/10/24  
(वजनीज चारासरा)  
अधिकृत प्रशासक

दि 10.10.24  
वेणु सिंह  
(प्रशासक NNSJ)

एन.जी.टी. की सर्वे रिपोर्ट के कॉर्डिनेट्स सं. (26.2614257,72.9821928) अमृत नगर, राज एनक्लेव, जोधपुर अवैध कपडा धुलाई व रंगाई छपाई ईकाई :-

33

वक्त कार्यवाही ईकाई के गेट खुला हुआ था। मौके पर उपस्थित लोगो द्वारा अवगत करवाया गया कि उक्त अवैध कपडा धुलाई व रंगाई छपाई की ईकाई का संचालन रात्रि के समय होता है। जिस पर निगम जाब्ता की उपस्थिति में अवैध कपडा धुलाई व रंगाई छपाई ईकाई की विडियोग्राफी के साथ कार्यवाही की गई। जिसमें ईकाई में कपडे धुलाई की 13 होदियाँ निर्मित थी। जिस पर 07 हौदियो को जेसीबी की सहायता से तोडकर ध्वस्त किया गया शेष 05 हौदियाँ को तोडने का काम स्वयं चालू कर दिया गया था इसके अतिरिक्त मौके पर किसी प्रकार का रंगाई छपाई का कार्य होना नही पाया गया।

5. एन.जी.टी. की सर्वे रिपोर्ट के कॉर्डिनेट्स सं. (26.2618367,72.9826736) अमृत नगर, राज एनक्लेव, जोधपुर अवैध कपडा धुलाई व रंगाई छपाई ईकाई :-

यह है कि कार्यवाही के समय उक्त स्थल पर रोड़ की तरफ मौके पर भवन निर्मित है तथा रहवास है तथा भूखण्ड के पीछे स्थित भूमि जो कि नाले के समीप स्थित है जिसमें अवैध ईकाई का निर्माण होना पाया गया। मौके पर निगम जाब्ते द्वारा मकान की डोर बेल दरवाजा व कुन्डी बार-बार बजाने पर एक महिला बाहर आयी जिसने अवगत करवाया कि वर्तमान समय घर पर कोई व्यक्ति नही है केवल हम दो महिलाए ही है। इस संबंध में भूखण्डधारी को पूर्व में भी एन. जी.टी. की कार्यवाही के संबंध में लिखित जरिये नोटिस व मौखिक दोनो रूप से अवगत करवाया गया किन्तु किसी प्रकार का कोई जवाब या उत्तर नही दिया गया। जबकि निगम के कार्मिको द्वारा मौखिक रूप से अवगत करवाने के बावजूद भी अनसुना किया गया। यह है कि उक्त अवैध कपडा धुलाई व रंगाई छपाई की ईकाई के आगे परिवादी का भवन निर्मित होने के कारण भवन की आड में संचालित ईकाई तक पहुचने का अन्य कोई मार्ग उपलब्ध नही होने के कारण तथा उपस्थित महिलाओ द्वारा किसी प्रकार की प्रतिउत्तर व ईकाई को देखने से मना करने पर मौके पर कोई कार्यवाही नही की जा सकी।

यह है कि उक्त कार्यवाही को निष्पादन में महिला पुलिस मय संबंधित थाना अथवा निगम के अतिरिक्त पुलिस उप-अधीक्षक की उपस्थित में कार्यवाही की जानी अपेक्षित है।

6. एन.जी.टी. की सर्वे रिपोर्ट के कॉर्डिनेट्स सं. (26.2620556,72.9828889) अमृत नगर, राज एनक्लेव, जोधपुर अवैध कपडा धुलाई व रंगाई छपाई ईकाई :-

यह है कि वक्त कार्यवाही उक्त स्थल पर किसी प्रकार की कोई अवैध कपडा धुलाई व रंगाई छपाई की फैक्ट्री नही होनी पायी गई केवल आवासीय मकान होना पाया गया जिसकी फोटो रिपोर्ट के साथ संलग्न है। इस पर अडोस-पडोस के व्यक्तियो से पुछताछ करने पर भी अवगत करवाया कि वर्तमान समय उक्त स्थल पर कोई अवैध कपडा धुलाई की फैक्ट्री संचालित है ना ही रात्रि के समय यहाँ कोई कपडा धुलाई व रंगाई छपाई की फैक्ट्री का संचालन होता है।

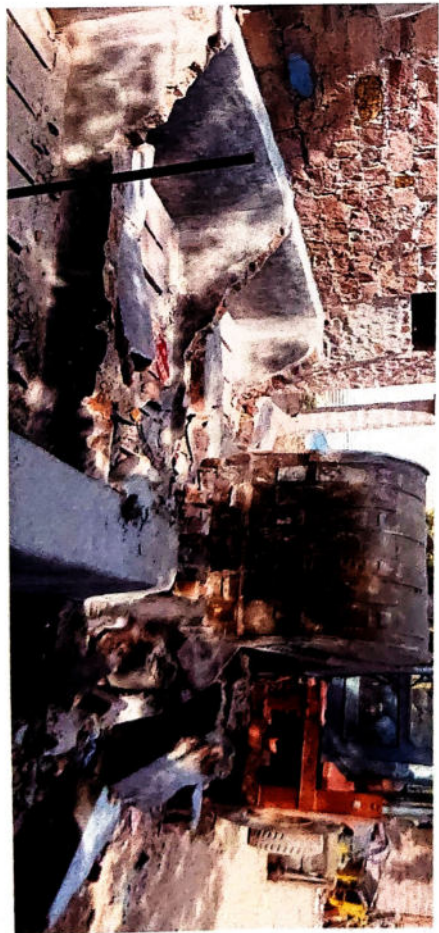
निगम द्वारा पूर्व में इन अवैध कपडा धुलाई व रंगाई छपाई की ईकाइयो के नोटिस जारी करने के पश्चात् कोई भी जवाब या दस्तावेज उपलब्ध नही करवाने पर नियमानुसार कार्यवाही की गई।

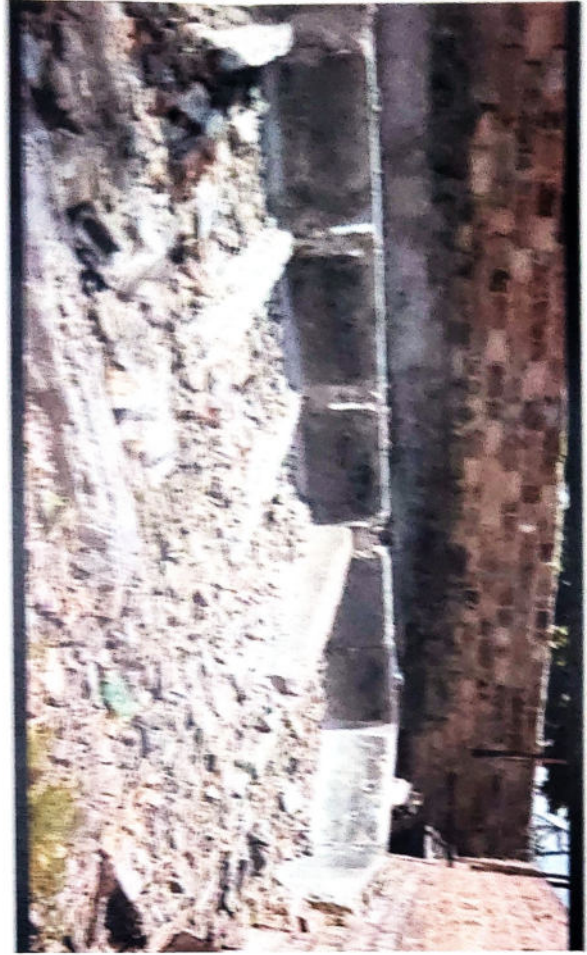
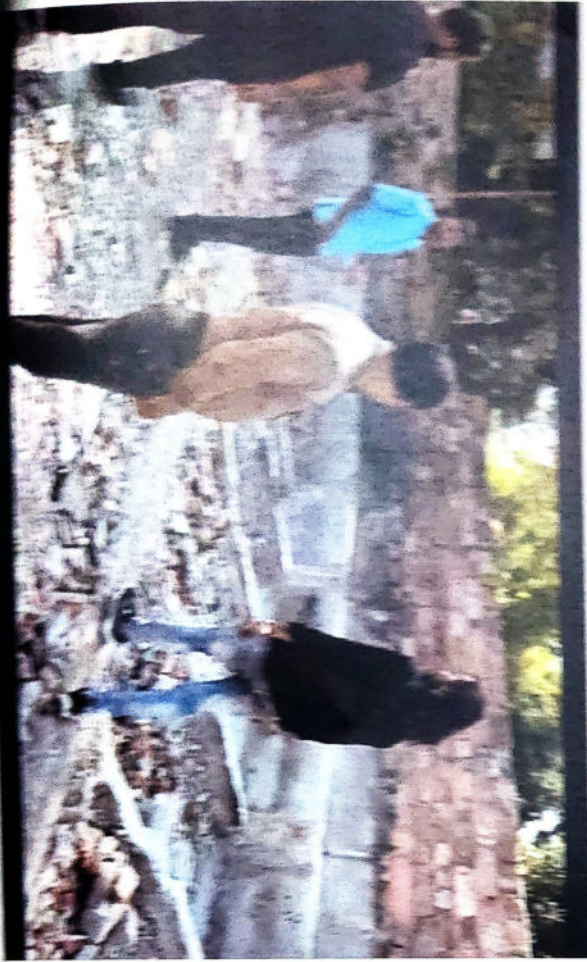
मौका रिपोर्ट तैयार कर अग्रिम कार्यवाही हेतु सादर प्रस्तुत है।

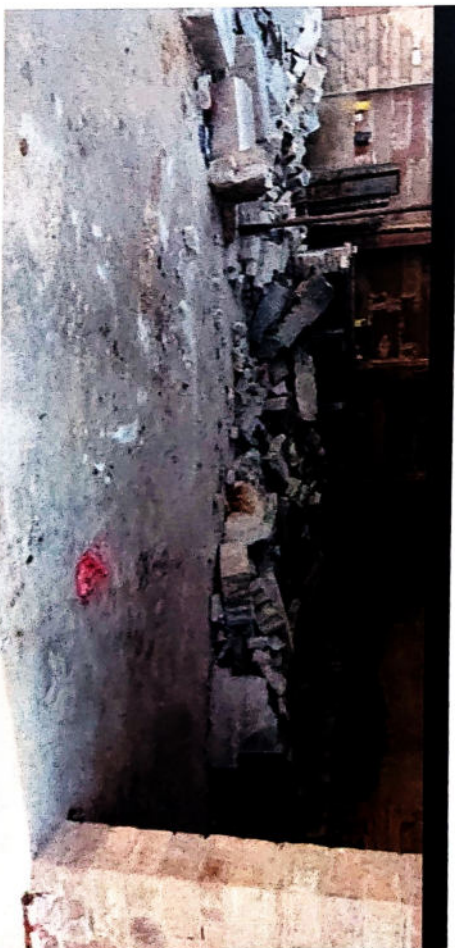
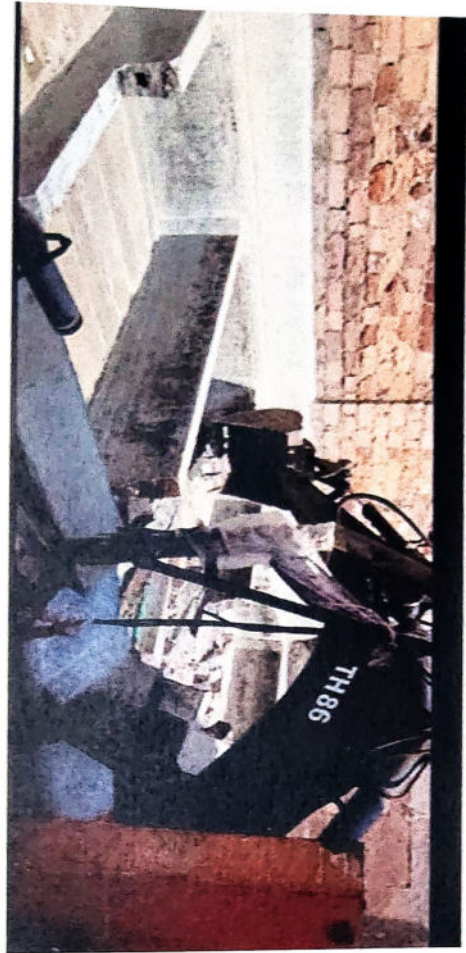
*Mehar*  
10/10/24  
ATP NWJS

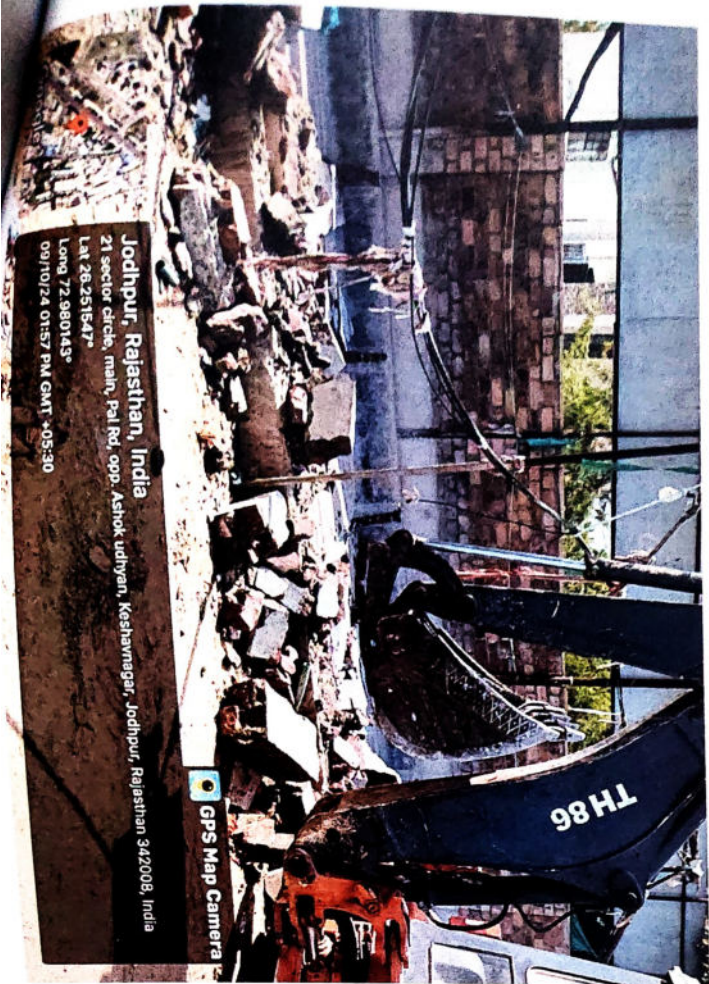
*[Signature]*  
10/10/24  
(रश्मिजा वासना)  
आतिथ्य शाही

चुं 10.10.24  
के.एस.के.  
(पडारी NWJS)












—:: मौका रिपोर्ट ::—

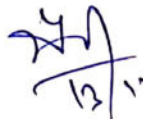
आज दिनांक 13.11.2024 को श्रीमान् जिला कलेक्टर महोदय के निर्देशानुसार श्रीमान् उपायुक्त प्रथम, नगर निगम, जोधपुर दक्षिण के आदेश क्रमांक एफ. 17/9776 दिनांक 17.9.2024 व एन.जी.टी. की सर्वे रिपोर्ट दिनांक 27.08.2024 में चिन्हित की गई अवैध टैक्सटाईल ईकाईयां (कपड़ा धुलाई व रंगाई छपाई ) जो कि नगर निगम, जोधपुर दक्षिण के क्षेत्राधिकार में वार्ड सं. 20,25 व 34 में स्थित होनी पायी गई । इन अवैध टैक्सटाईल इकाइयों के विरुद्ध निगम द्वारा संयुक्त रूप से गठित कमेटी द्वारा मय निगम जाब्ता कार्यवाही की गई ।

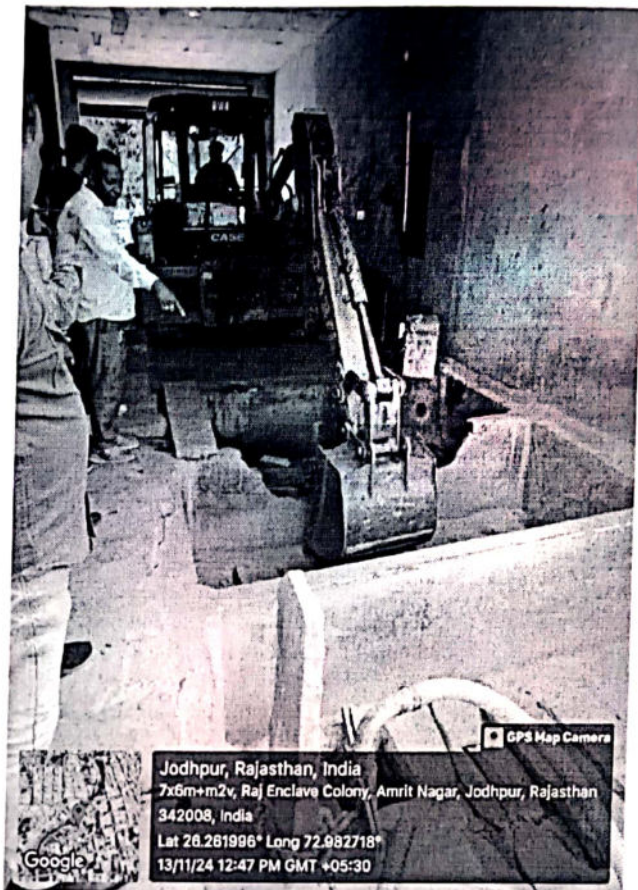
पूर्व में दिनांक 09.10.2024 व 10.10.2024 को इसी सम्बन्ध में की गई कार्यवाही से शेष रही एक टैक्सटाईल ईकाई एन.जी.टी. की सर्वे रिपोर्ट के कॉडिनेट्स सं. ( 26.2618367,72.9826736 ) अमृतनगर राज एनक्लेव, जोधपुर पर मय निगम जाब्ता अतिक्रमण निरोधक दस्ता द्वारा कार्यवाही शुरू की गई । मौके पर एक मशीन (लघु) को कब्जे में लिया जाकर 07 होदियों को तोड़कर ध्वस्त किया गया । मौके पर किसी प्रकार का रंगाई छपाई का कार्य होता हुआ नहीं पाया गया ।

निगम द्वारा पूर्वे में इन अवैध कपड़ा धुलाई व रंगाई छपाई की ईकाईयों को नोटिस जारी करने के पश्चात् कोई भी जवाब या दस्तावेज उपलब्ध नहीं करवाने पर नियमानुसार कार्यवाही की गई ।

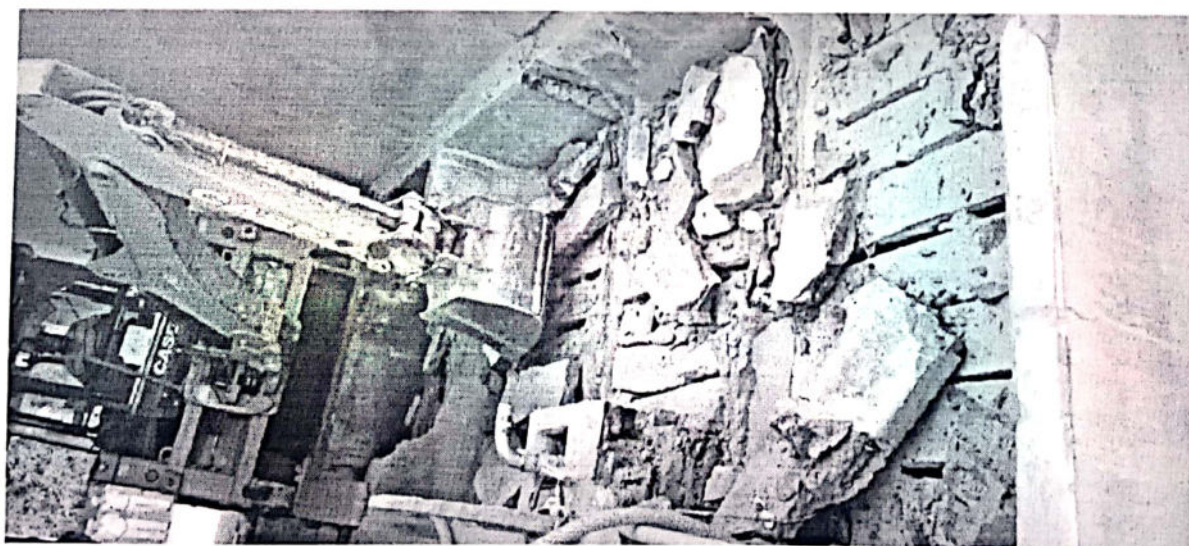
मौका रिपोर्ट तैयार कर अग्रिम कार्यवाही हेतु सादर प्रस्तुत है ।

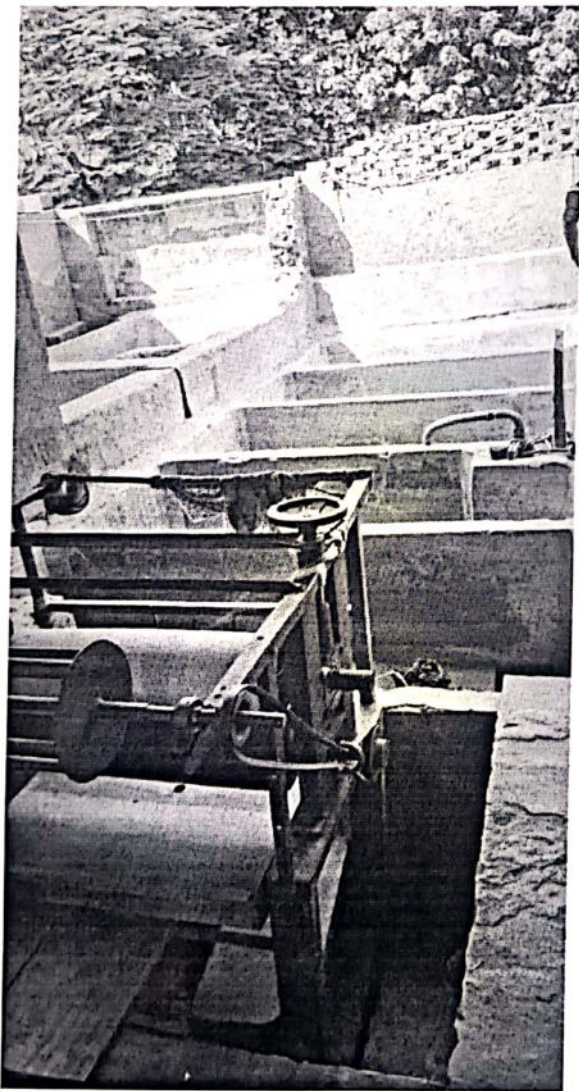
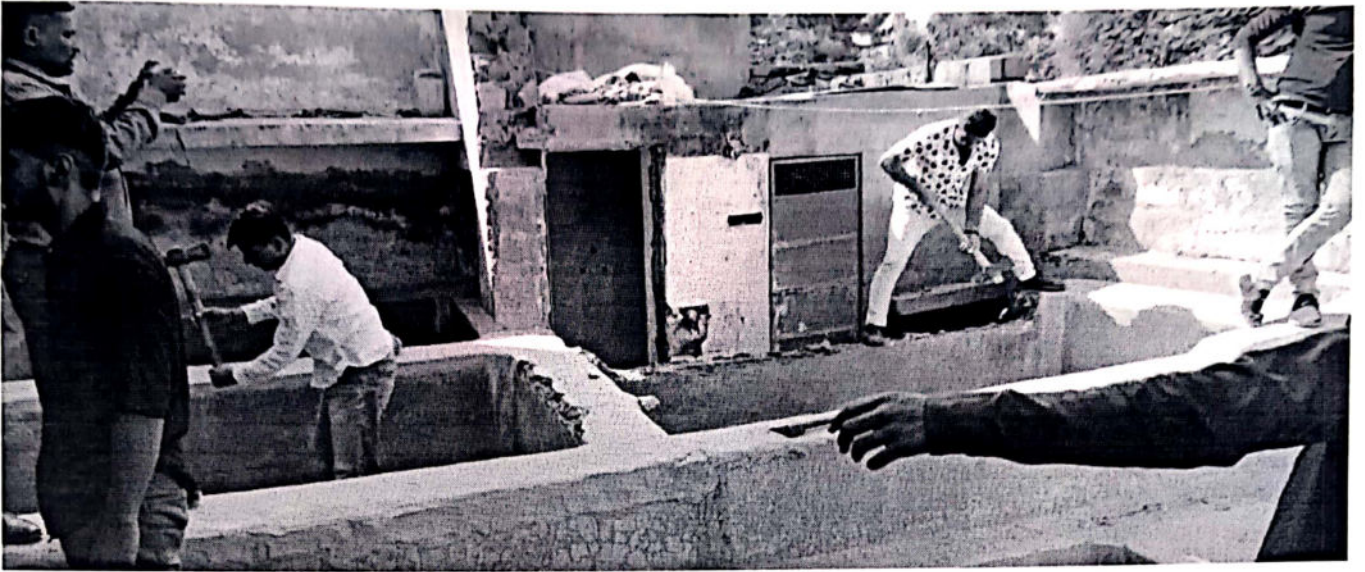
  
 13/11/24  
 अतिक्रमण प्रभाषी

  
 13/11/24  
 पञ्चम 17/11/24



GPS Map Camera  
Jodhpur, Rajasthan, India  
7x6m+m2v, Raj Enclave Colony, Amrit Nagar, Jodhpur, Rajasthan  
342008, India  
Lat 26.261986° Long 72.982718°  
13/11/24 12:47 PM GMT +05:30







# कार्यालय नगर निगम जोधपुर (दक्षिण)



पोलीटेक्निक कॉलेज परिसर के अन्दर, गौरव पथ जोधपुर, email :DC1Nnjsouth@gmail.com

क्रमांक:-एफ.8 /

दिनांक:-

श्रीमान् जिला कलेक्टर महोदय,  
जोधपुर।

विषय :- कार्यालय जिला कलेक्टर जोधपुर के निर्देशों की पालना बाबत्।

प्रसंग :- NGT आदेश दिनांक 19.03.2024 मे गठित सर्वे कमेटी द्वारा अवैध टैक्सटाईल फैक्ट्रीयों के विरुद्ध NGT आदेशों के क्रम में।

मान्यवर जी,

उपरोक्त विषयान्तर्गत सादर निवेदन है कि श्री मान् जिला कलेक्टर महोदय जोधपुर के निर्देशानुसार NGT आदेश दिनांक 19.03.2024 मे गठित सर्वे कमेटी द्वारा अवैध टैक्सटाईल फैक्ट्रीयों के विरुद्ध NGT आदेशों की कार्यवाही अपेक्षित थी उक्त क्रम में कार्यालय नगर निगम जोधपुर दक्षिण उपायुक्त प्रथम के आदेश क्रमांक F17/9776 दिनांक 17.09.2024 को NGT के आदेश अनुसार अवैध टैक्सटाईल इकाईयों (कपड़ा धुलाई व रंगाई छपाई) फैक्ट्रीयों के विरुद्ध नगर निगम क्षेत्राधिकार के वार्ड संख्या 20,25 व 34 में दिनांक 13.11.2024 को नियमानुसार कार्यवाही संचालित कि गई। पालना रिपोर्ट अग्रिम कार्यवाही हेतु सादर प्रस्तुत हैं।

सलग्न मौका रिपोर्ट।

उपायुक्त प्रथम  
नगर निगम, जोधपुर (दक्षिण)  
दिनांक:-

क्रमांक:-एफ.8 /

प्रतिलिपि :-

1. आयुक्त महोदया, नगर निगम जोधपुर दक्षिण।
2. अतिरिक्त आयुक्त महोदया, नगर निगम जोधपुर दक्षिण।
3. श्रीमती शिल्पी शर्मा, REGIONAL OFFICEER (RSPCB) जोधपुर।
4. रक्षित पत्रावली।

उपायुक्त प्रथम  
नगर निगम, जोधपुर (दक्षिण)

Signature Not Verified



Digitally signed by Tara Chand Venket  
Designation : Deputy Commissioner  
Date: 2024.11.18 17:06:51 IST  
Reason: Approved





Regional Office Jodhpur  
Rajasthan State Pollution Control Board  
SPL-I, Phase-I, Basni Ind. Area, Jodhpur  
Phone: 0291-2723225



## Registered

File No : F(Tech)/Jodhpur(Luni)/6655(1)/2024-2025/1730-1731

Order No : 2024-2025/Jodhpur/13115

Dispatch Date: Nov 13 2024 6:31PM

Unit Id : 137185

M/s Suresh Industries.

Khasra No. 26/16, Tanawara , Tanawara Tehsil:Luni

District:Jodhpur

**Sub: Consent to Establish** under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974.

**Ref:** Your application(s) for Consent to Establish dated 28/08/2024 and subsequent correspondence.

Sir,

**Consent to Establish** under the provisions of Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) as amended to date and rules & the orders issued thereunder **is hereby granted** for your **Suresh Industries plant** situated / proposed at **Khasra No 26/16, Tanawara Tanawara Tehsil:Luni District:Jodhpur** , Rajasthan under the provisions of the said Act(s). This consent is granted on the basis of examination of the information furnished by you in consent application(s) and the documents submitted therewith, subject to the following conditions:-

- 1 That this Consent to Establish is valid for a period from **12/11/2024** to **31/10/2029** or **date of commencement of production / commissioning of the project or activities whichever is earlier** .
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below:

Particular	Type	Quantity / Capacity
DYEING OF CLOTH	Product	300.00 KG/DAY
Printing of Cloth	Product	3,000.00 SQ. METER / DAY

- 3 That in case of any increase in capacity or addition / modification / alteration or change in product mix or process or raw material or fuel, the project proponent is required to obtain fresh consent to establish.
- 4 That the control equipment as proposed by the applicant shall be installed before trial operation is started for which prior consent to operate under the provision of the **Water Act** shall be obtained. This consent to establish shall not be treated as consent to operate.

Signature valid

Digitally signed by Shilpi Sharma  
Date: 2024.11.13 8:31:17 IST  
Reason: Self Attested  
Location:





**Regional Office Jodhpur**  
**Rajasthan State Pollution Control Board**  
**SPL-I, Phase-I, Basni Ind. Area, Jodhpur**  
**Phone: 0291-2723225**

**Registered**

**File No : F(Tech)/Jodhpur(Luni)/6655(1)/2024-2025/1730-1731**

**Order No : 2024-2025/Jodhpur/13115**

**Dispatch Date: Nov 13 2024 6:31PM**

**Unit Id : 137185**

- 5 That the quantity of effluent generation and disposal along with mode of disposal for the treated effluent shall be as under:

Type of effluent	Max. effluent generation (KLD)	Quantity of effluent to be recycled (KLD)	Quantity of treated effluent to be disposed (KLD) and mode of disposal
Domestic Sewage	0.800	NIL	0.800 Septic Tank and Soakpit
Trade Effluent	16.500	15.000	1.500 ETP and Forced Evaporation

- 6 That the industry Consent to Establish is issued only from the purpose of PCM and adequacy of land for establishment of industry shall be monitored by revenue department.
- 7 That the industry shall obtain land conversion for industrial purpose under section 90-A from JDA Jodhpur for intended use before operating the unit failing which CTO shall not be issued.
- 8 That this Consent to Establish is being issued in light of office order issued by Headquarter of Rajasthan Pollution Control Board, Jaipur and guidelines issued vide RSPCB vide order dated 31/07/2023 for Estimation of waste water generation and production from textile industries located in clusters of Pali, Jodhpur, Balotra & Jaipur.

**Signature valid**

Digitally signed by Shilpi Sharma  
 Date: 2024.11.13 8:31:17 IST  
 Reason: Self Attested  
 Location:





**Regional Office Jodhpur**  
**Rajasthan State Pollution Control Board**  
**SPL-I, Phase-I, Basni Ind. Area, Jodhpur**  
**Phone: 0291-2723225**

**Registered**

**File No : F(Tech)/Jodhpur(Luni)/6655(1)/2024-2025/1730-1731**

**Order No : 2024-2025/Jodhpur/13115**

**Dispatch Date: Nov 13 2024 6:31PM**

**Unit Id : 137185**

- 9 That this Consent to Establish (Fresh) under Water Act, 1974 is being issued for the installation of machinery i.e.
- 02 Nos -Dyeing Jigger (150 Kg & one batch per day),
  - 12 Nos - Printing Table (for Pigment Printing of Cotton Fabrics @ 3000 Square meter per day & one batch per day),
  - 02 Nos -Squeezing Machine
  - 01 Nos -Kadap padding
  - 01 Nos - Foil Machine (without Trade effluent for Finishing of Cloth)

Effluent Treatment Plant of capacity 25 KLD [Tube Settler Coagulation -flocculation + Filter Press+ Multigrain Filter & ACF +BARC radiation assisted Adsorbent technology for Textile Effluent Decolouration (RAD-TED) + RO Plant Ist stage-15 KLD with RO reject disposal through MIST Evaporator]  
 for the proposed capital investment of Rs. 36.520 Lacs including the proposed cost of Land, Building, Plant and Machinery etc.

With the help of above machine unit shall take production:

- i. Dyeing of Cloth: 300 Kg/Day (Dyeing of Cotton Cloth: 300 Kg/Day)
- ii. Printing of Cloth: 3000 Square Meter /Day (Pigment Printing of Cotton Fabrics @ 3000 Square meter per day & one batch per day)

That the cloth process carried out in the process will be Dyeing, Printing & Finishing of Cloth and that Total quantity of effluent generation from shall not exceed 16.50 KLD.

- 10 Pretreatment of Cloth Mercerizing / Desize of Cotton Cloth will be not practiced in the premises.

**Signature valid**

Digitally signed by Shilpi Sharma  
 Date: 2024.11.13 8:31:17 IST  
 Reason: Self Attested  
 Location:





**Regional Office Jodhpur**  
**Rajasthan State Pollution Control Board**  
**SPL-I, Phase-I, Basni Ind. Area, Jodhpur**  
**Phone: 0291-2723225**

**Registered**

**File No : F(Tech)/Jodhpur(Luni)/6655(1)/2024-2025/1730-1731**

**Order No : 2024-2025/Jodhpur/13115**

**Dispatch Date: Nov 13 2024 6:31PM**

**Unit Id : 137185**

- 11 i. That this consent to Establish is being issued considering capital cost of project as Rs. 36.520 Lacs.
- ii. That total water consumption for complete plant shall not exceed to 20.0 KLD which shall be met from ground water and Unit shall obtain permission from CGWA.
- iii. That the industry shall not abstract any ground water without prior permission from the Central Ground Water Authority (CGWA).
- iv. That water meters shall be provided at the source of fresh water and water used for different purposes and record of same shall be maintained on daily basis.
- v. That total quantity of trade effluent generation shall not exceed from 16.50 KLD and shall be treated in the existing ETP of 25 KLD capacities followed by R.O. plant consists RO Plant Ist stage-15.0 KLD with Mist Evaporator.
- vi. That unit shall install & operate Effluent Treatment Plant of capacity 25 KLD [Tube Settler Coagulation -flocculation + Filter Press+ Multigrain Filter & ACF +BARC radiation assisted Adsorbent technology for Textile Effluent Decolouration (RAD-TED) + RO Plant Ist stage-15 KLD with RO reject disposal through MIST Evaporator].
- vii. That no treated/untreated trade effluent shall be discharged within or outside the premises under any circumstances and zero discharge condition shall be maintained all the time
- viii. That RO reject shall be treated through MIST Evaporator of adequate and water recovered shall be reused in process.
- ix. That the Mist evaporation system installed may be utilized for evaporation of R.O. reject and to achieve ZLD. The excess R.O. reject or in monsoon shall mandatory be evaporated through MIST Evaporator.

Page 4 of 8

**Signature valid**

Digitally signed by Shilpi Sharma  
 Date: 2024.11.13 8:31:17 IST  
 Reason: Self Attested  
 Location:





Regional Office Jodhpur  
Rajasthan State Pollution Control Board  
SPL-I, Phase-I, Basni Ind. Area, Jodhpur  
Phone: 0291-2723225

Registered

File No : F(Tech)/Jodhpur(Luni)/6655(1)/2024-2025/1730-1731

Order No : 2024-2025/Jodhpur/13115

Dispatch Date: Nov 13 2024 6:31PM

Unit Id : 137185

- 12 a) That no treated/untreated trade effluent shall be discharged within or outside the premises under any circumstances and zero discharge condition shall be maintained all the time.
- b) That RO reject shall be treated through Mist evaporator.
- c) That the industry shall maintained log book at ETP, R.O. plant & Mist evaporator and daily production of processed cloth should be recorded. Also record of periodic cleaning/change of filter media of, BARC(RAd-TED), MGF should be mentioned in log book.
- d) That alternate source of energy for continued operation of ETP, R.O. plant & mist Evaporator shall be provided in case of power failure to maintain its effective and normal operation.
- e) That proper maintenance of ETP alongwith BARC(RAd-TED), R.O. plant, Mist evaporator shall be ensured and membrane of RO plant shall be replaced as and when required.
- f) That treated & untreated effluent carrying pipelines should be in different colours.

Signature valid

Digitally signed by Shilpi Sharma  
Date: 2024.11.13 8:31:17 IST  
Reason: Self Attested  
Location:





**Regional Office Jodhpur**  
**Rajasthan State Pollution Control Board**  
**SPL-I, Phase-I, Basni Ind. Area, Jodhpur**  
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**Registered**

**File No : F(Tech)/Jodhpur(Luni)/6655(1)/2024-2025/1730-1731**

**Order No : 2024-2025/Jodhpur/13115**

**Dispatch Date: Nov 13 2024 6:31PM**

**Unit Id : 137185**

- 13 i. The RO reject shall be treated through MIST Evaporator of adequate capacity followed by any suitable mechanized technology such as Filter Press. so as to dry sludge (including ETP sludge) to the level having moisture content less than 10%.
- ii. The sludge (hazardous waste) / MIST Evaporator salt generated from waste water treatment/residue from treatment of MIST Evaporator shall have moisture content less than 10% at the time of storage & disposal.
- iii. That trained/skilled operators/supervisors shall be employed to operate the ETP, RO and Mist Evaporator plant.
- iv. That Unit Shall provide the Filter Press after the MIST Evaporator for adequate disposal of residue liquid of Evaporator.
- v. That power supply to the production shall be so interlocked with the pollution control equipment so that in the event of nonfunctioning of the pollution control equipment the production process stops automatically.
- vi. That industry shall provide & maintain IP based PTZ cameras at MIST Evaporator & Filter Press, etc so as to get real time visuals of reject disposal, MIST Evaporator salt generation and better vigilance.
- vii. That the Electromagnetic flow meter and PTZ cameras installed should confirm the following:
- a. PTZ Camera(s) should cover the entire ETP area and all possible locations of outlets from the premises.
- b. The flow meter shall be installed at the point of effluent discharge from production plant/inlet of ETP and all outlets from ETP/RO/RO reject management system.
- c. If the distance between point of discharge from production plant and ETP is more than 50 m and conduit line is underground, then flow meters should be installed at both ends(discharge point and inlet of ETP).
- d. (d)The Electromagnetic flow meter & PTZ cameras shall configure the parameters of OCMEMS with the State Board portal.
- viii. That piezometric wells shall be provided around the land utilized for plantation in consultation with Regional Officer Bhilwara.
- ix. That industry shall take registration certificate under Rule-13(2) of the Plastic Waste Management Rules, 2016 as amended.
- x. That industry shall take authorization under hazardous waste for discarded RO filter membrane.

Page 6 of 8

**Signature valid**

Digitally signed by Shilpi Sharma  
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 Location:





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**Rajasthan State Pollution Control Board**  
**SPL-I, Phase-I, Basni Ind. Area, Jodhpur**  
**Phone: 0291-2723225**

**Registered**

**File No : F(Tech)/Jodhpur(Luni)/6655(1)/2024-2025/1730-1731**

**Order No : 2024-2025/Jodhpur/13115**

**Dispatch Date: Nov 13 2024 6:31PM**

**Unit Id : 137185**

- 14 i. That the industry shall provide required air pollution control equipment as well as stack of adequate height with all the sources of air pollution so as to achieve the prescribed standards.
- ii. That the industry shall not use pet coke/F.O. or any other such fuel which is banned by any Court of Law, Hon'ble NGT and Govt. of Rajasthan.
- iii. That safe and adequate infrastructure facility shall be provided as per the guidelines issued by the CPCB with the stack of air pollution sources so as to monitor stack emissions. if applicable.
- iv. That provisions of Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 shall be complied and record of sludge generation and its disposal shall be maintained.
- v. That adequate measures for rain water harvesting for artificial recharge of ground water shall be taken and maintained.
- vi. That stack of adequate height and acoustic enclosure as per norm shall be maintained at D.G. set.
- vii. That safe and adequate infrastructure facility shall be provided and maintained as per the guidelines issued by the CPCB with the stack of air pollution sources so as to monitor stack emissions.
- viii. That the industry shall submit effluent sampling and air monitoring reports for stack emission and ambient air quality from laboratory recognized by MOEF or from RSPCB laboratory on payment basis on quarterly basis.
- ix. For controlling PM, SO<sub>2</sub> & NO<sub>x</sub> specific trees to be planted in all possible space to maintain 33% green cover and industry shall submit compliance within 3 months.
- x. The unit shall also explore the possibilities of planting Canna Plant (Keli) in their premises covering all possible spaces for absorbing accidental discharges /Leakages.
- xi. That the industry shall submit quarterly compliance of conditions of consent to operate to Regional office, Jodhpur
- 15 That, notwithstanding anything provided hereinabove, the State Board shall have the power and reserves its right, as contained **Section 27(2) of the Water Act** to review anyone or all of the conditions imposed here in above and to make such variation as it deems fit for the purpose of compliance of the **Water Act**.

**Signature valid**

Digitally signed by Shilpi Sharma  
 Date: 2024.11.13 8:31:17 IST  
 Reason: Self Attested  
 Location:





**Regional Office Jodhpur**  
**Rajasthan State Pollution Control Board**  
**SPL-I, Phase-I, Basni Ind. Area, Jodhpur**  
**Phone: 0291-2723225**

**Registered**

**File No : F(Tech)/Jodhpur(Luni)/6655(1)/2024-2025/1730-1731**

**Order No : 2024-2025/Jodhpur/13115**

**Dispatch Date: Nov 13 2024 6:31PM**

**Unit Id : 137185**

- 16 That the grant of this **Consent to Establish** is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility, to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 17 That the grant of this **Consent to Establish** shall not, in any way, adversely affect or jeopardize the legal proceedings, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This **Consent to Establish** shall also be subject, besides the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the **Water Act** and to such other conditions as may, from time to time, be specified by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to revocation of **Consent to Establish** and project proponent / occupier shall be liable for legal action under the relevant provisions of the said Act(s).

**Yours sincerely,**

**Regional Officer[ Jodhpur ]**

(A): **Copy to:-**

1 Master File.

**Regional Officer[ Jodhpur ]**

Page 8 of 8

**Signature valid**

Digitally signed by Shilpi Sharma  
 Date: 2024.11.13 8:31:17 IST  
 Reason: Self Attested  
 Location:



# Bhabha Atomic Research Centre developed innovative technology for treatment of cotton textile dye effluent

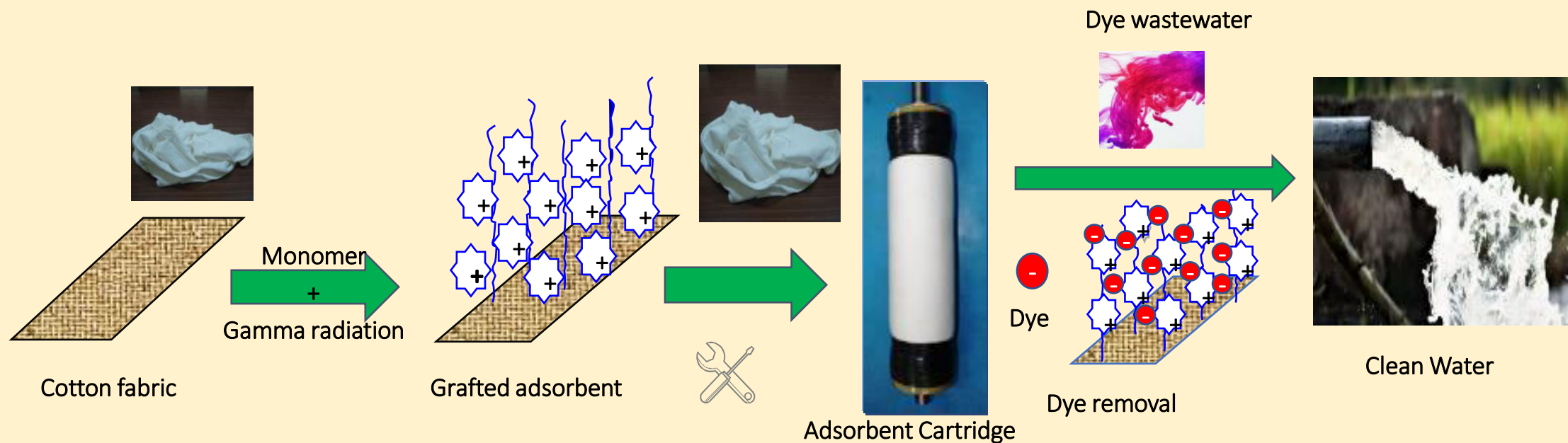


*‘Boon to Cotton Textile industries’*

*Dr. Virendra Kumar*  
*Head, Radiation Technology Development Division*

*Bhabha Atomic Research Centre (BARC), Mumbai*  
*Department of Atomic Energy, Government of India*  
*vkumar@barc.gov.in*

# Working Principle of BARC Technology “Rad-TED”



# Radiation assisted Adsorbent technology for Textile Effluent Decolouration 'RAd-TED'

## - Lab to Land Journey

- ✓ MOA has been signed between BARC, JSC and JPCRf for operation of 75 KLD plant on industrial scale: BARC Demonstration facility at JSC, Jodhpur
- ✓ Plant operated in industry (JSC) since last 2 years: successfully treated Dyeing, printing, silicate processed effluent
- ✓ The treated decolored water is being reused by the same industry
- ✓ Two licensees have bought the technology "RAd-TED" from BARC: Ready for supply and install the plant
- ✓ Industries are interested to take advantage of the technology



Lab scale tests (mL range)



Before treatment



After treatment



Validation/demonstration in operational environment field trials at site (few 100s L)



30 KLD pilot plant for feasibility field trials( at JSC, Jodhpur (>5,00000L))



75-100 KLD Industrial plant BARC demonstration facility at JSC (>10,00,000 L)  
RajKaj Ref No.: 12131006

# Rad-TED plant Performance (2 years operational experience)



Raw wastewater (Dyeing +  
printing+ Silicate process)

Dark Colored  
pH= 9.0-10  
TDS= 5000-6000ppm  
TSS=50-100 ppm  
Turbidity= ~50-100 NTU

(AHC + Lime)



Pre-treated water

Rad-TED plant



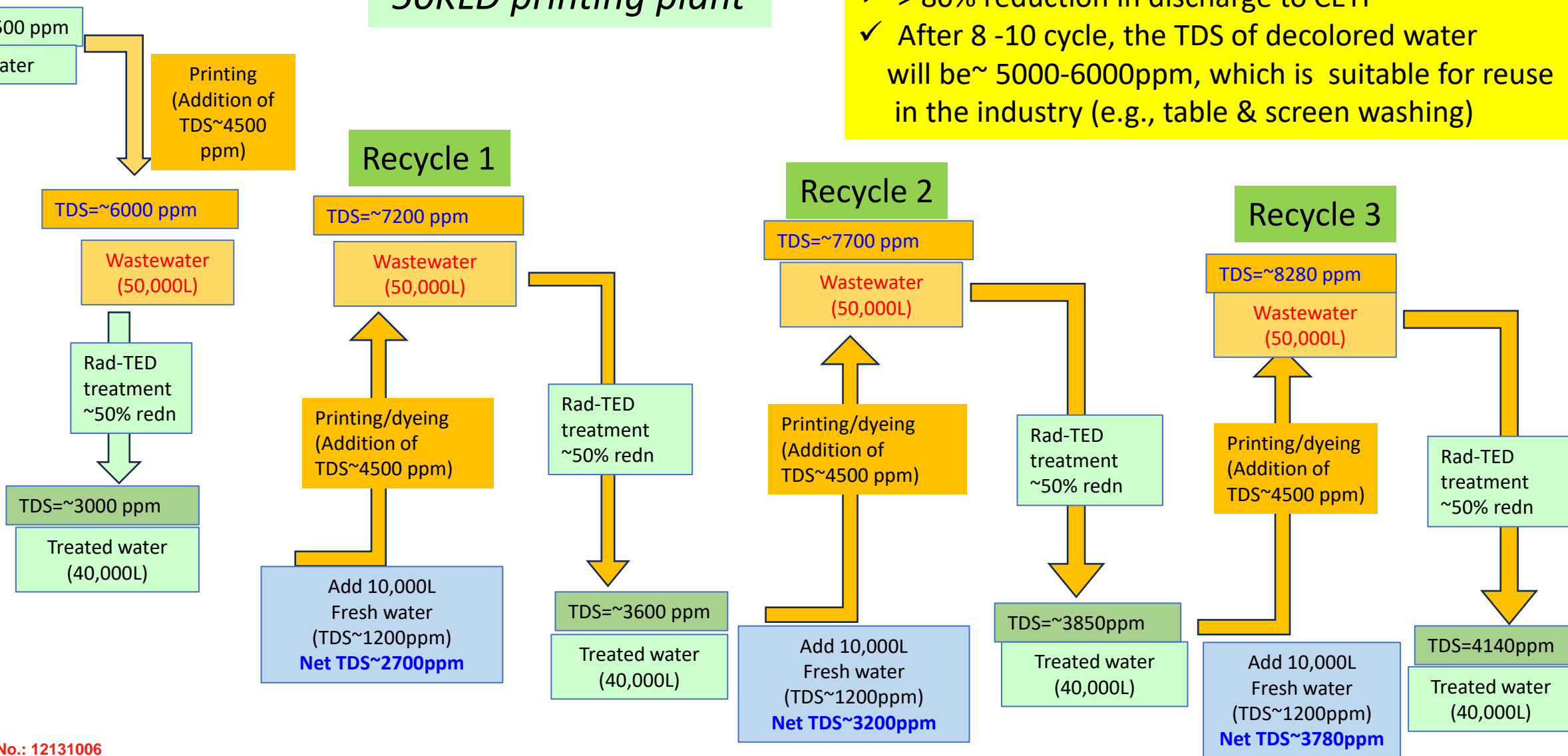
Rad-TED treated final water

Colorless  
pH= 7.0-8.0  
TDS= 2500-3000 ppm  
TSS= 10-20 ppm  
Turbidity=1-2 NTU

# TDS buildup after multiple use of same treated water

## '50KLD printing plant'

- ✓ 80% saving of fresh water
- ✓ > 80% reduction in discharge to CETP
- ✓ After 8 -10 cycle, the TDS of decolored water will be~ 5000-6000ppm, which is suitable for reuse in the industry (e.g., table & screen washing)



# Eminent Visitors of Rad-TED plant Performance

- **Shri Giriraj Singh, Cabinet minister Textile ministry, Sh. Gajendra Singhji Shekhawat, former Jal Shakti Minister, District Collector Sh. Gaurav Agrawal ji, Commissioner JDA and officials from RSPCB visited the plant operation and appreciated the BARC technology, and ensured the industries to assist them to take maximum benefits from BARC technology.**



# Large-scale trials at M/s JSC, Jodhpur (21-03-2024)

## (Analysis results from PCB Lab, Jodhpur)

### Pre-treated (AHC+Lime) Raw effluent

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)

Report No. : 3867  
Report On : 03/04/2024

I hereby certify that I Deepak Ojha, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 21/03/2024 from Mr Devendra Singh Bikundia, SSO, Jodhpur ,RSPCB Jodhpur a sample of Waste Water of M/S Johari Lal Sancheti & Co. , Plant - Textile [68281] ,17 B, Heavy Industrial Area Jodhpur , Tehsil- Jodhpur , District- Jodhpur Collected from Waste Water Sample after Pri-treatment (Lamella) Collected on 21/03/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 03/04/2024 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Zinc as Zn mg/l	0.226
2	pH	7.01
3	Total Suspended Solids mg/l	28
4	Chemical Oxygen Demand (COD) mg/l	378
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	76
6	Oil & Grease mg/l	4
7	Copper as Cu mg/l	0.056
8	Nickel as Ni mg/l	0.059
9	Lead as Pb mg/l	NT
10	Total Chromium as Cr mg/l	0.039
11	Cadmium as Cd mg/l	0.060
12	Ammonical Nitrogen as N mg/l	1.68
13	Total Dissolved Solids mg/l	4430
14	Conductivity at 25° C µmho/cm <sub>2</sub>	6612

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **03/04/2024**

*Deepak Ojha*  
**Deepak Ojha**  
**BOARD ANALYST**  
Rajasthan State Pollution Control Board  
Regional Office Jodhpur  
SPL-I, Phase-I, Basni Ind. Area, Jodhpur  
Phone: 0291-2723225  
*o/c*

### Final-treated (Rad-TED)effluent

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)

Report No. : 3868  
Report On : 03/04/2024

I hereby certify that I Deepak Ojha, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 21/03/2024 from Mr Devendra Singh Bikundia, SSO, Jodhpur ,RSPCB Jodhpur a sample of Waste Water of M/S Johari Lal Sancheti & Co. , Plant - Textile [68281] ,17 B, Heavy Industrial Area Jodhpur , Tehsil- Jodhpur , District- Jodhpur Collected from Final Outlet after Treatment (BRC Plant). Collected on 21/03/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 03/04/2024 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Zinc as Zn mg/l	0.199
2	pH	7.46
3	Total Suspended Solids mg/l	12
4	Chemical Oxygen Demand (COD) mg/l	220
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	42
6	Oil & Grease mg/l	NT
7	Copper as Cu mg/l	0.024
8	Nickel as Ni mg/l	0.032
9	Lead as Pb mg/l	NT
10	Total Chromium as Cr mg/l	0.023
11	Cadmium as Cd mg/l	0.049
12	Ammonical Nitrogen as N mg/l	1.12
13	Total Dissolved Solids mg/l	3050
14	Conductivity at 25° C µmho/cm <sub>2</sub>	4552

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **03/04/2024**

*Deepak Ojha*  
**Deepak Ojha**  
**BOARD ANALYST**  
Rajasthan State Pollution Control Board  
Regional Office Jodhpur  
SPL-I, Phase-I, Basni Ind. Area, Jodhpur  
Phone: 0291-2723225  
*o/c*

# Results Sept 16 2024: Dyeing + Printing + Silicate processed effluent, JSC, Jodhpur



16/09/2024

5000 x1 Recetement

	Turbidity	Colour	pH	T.D.S
SILICATE R.W	48.60	3660	12	4300
SILICATE HCL mix V. water	35.02	3520	8	4020
SILICATE AHC mix V. water	12.68	2810	4.5	3840
SILICATE Lime mix V. water	6.12	1860	8	3000
Outlet water by BARC PLANT	0.94	112	8	2670

# Cost estimation of Rad-TED (100KLD)

## CapEx

~ Rs. 13 Lakh (SS304 make)  
(One time setup cost)

## OpEx

- Cartridge cost (Adsorbent +dummy)= ~Rs. 0.028/L
  - Pre-treatment cost= ~Rs. 0.009/L
  - Pump(1.5kW) operation cost= ~Rs.0.0006/L
  - Depreciation @15%/year= 0.005Rs/L
  - Manpower=700Rs/100,000L=0.007Rs/L
- 
- Total OpEx =Rs. 0.0496/L ( ~5 paisa/L)

*\*The CapEx and OpEx will further reduce on commercial scale production*

***Savings: Cost of fresh water, CETP load, Saving of environment (river)/public health, etc..***

# Comparison and advantages of BARC Technology

## Present treatment protocol at CETP

- Step 1: PTP of Raw effluent at industry (HCl dosing)
- Step 2: Effluent sent to CETP
- Step 3: Screen chamber + Grit removal Chamber
- Step 4: Equalization process
- Step 5: Primary (Chem. treatment) treatment (Flash mixers) (FS+ PAC/AHC, Lime, Poly, etc.)
- Step 6: Primary clarifier (**Sludge generation**)
- Step 7: Biological Treatment (Aeration)
- Step 8: Secondary clarifier (**biological Sludge generation**)
- Step 9: Tertiary treatment (pressure sand filter+ activated carbon filter)
- Step 10: Final outlet discharge+ partial reuse (10%)+ recycle to industry (10%)

*Final parameters: TDS=4000-7000ppm, Colour-Tinge, BOD=<30ppm, COD< 250ppm, TSS<100, Turbidity??*

**Total treatment Cost: ~15 Paisa/L**

1. Treatment cost at CETP: ~ 5 Paisa/L

2. Recycling cost in industry (Transport/tanker cost)~10 Paisa/L

## Treatment by BARC Technology

- Step 1: PTP of Raw effluent at industry (HCl dosing)
- Step 2: Primary treatment (AHC & Lime)
- Step 3: BARC plant treatment (RAd-TED): *Decolored water ready for reuse in industry*
- Step 4: Complete Recycling of decolored water at source (**no transport cost**)

*Final parameters: Colourless, TDS=2000-3000ppm, BOD=<30ppm, COD< 250ppm, TSS<15, Turbidity < 1-5ppm*

**Total treatment cost (CapEx + OpEx) = ~5 Paisa/L**

“6 steps are eliminated from present treatment protocol at CETP”

# Performance comparison

## CETP, JPCRf, Jodhpur



S.NO	Parameter	Inlet	Outlet	Percentage Removal
1.	pH	9-10	7-8	
2.	BOD	300	<30	90%
3.	COD	1400	<200	86%
4.	TSS	1600	<100	94%
5.	TDS	4000-7000	4000-7000	No change
6.	Color	Dark color	Tinge	-
7.	Turbidity	>100 NTU	----	Hazy

## BARC Technology (RAd-TED), JSC, Jodhpur



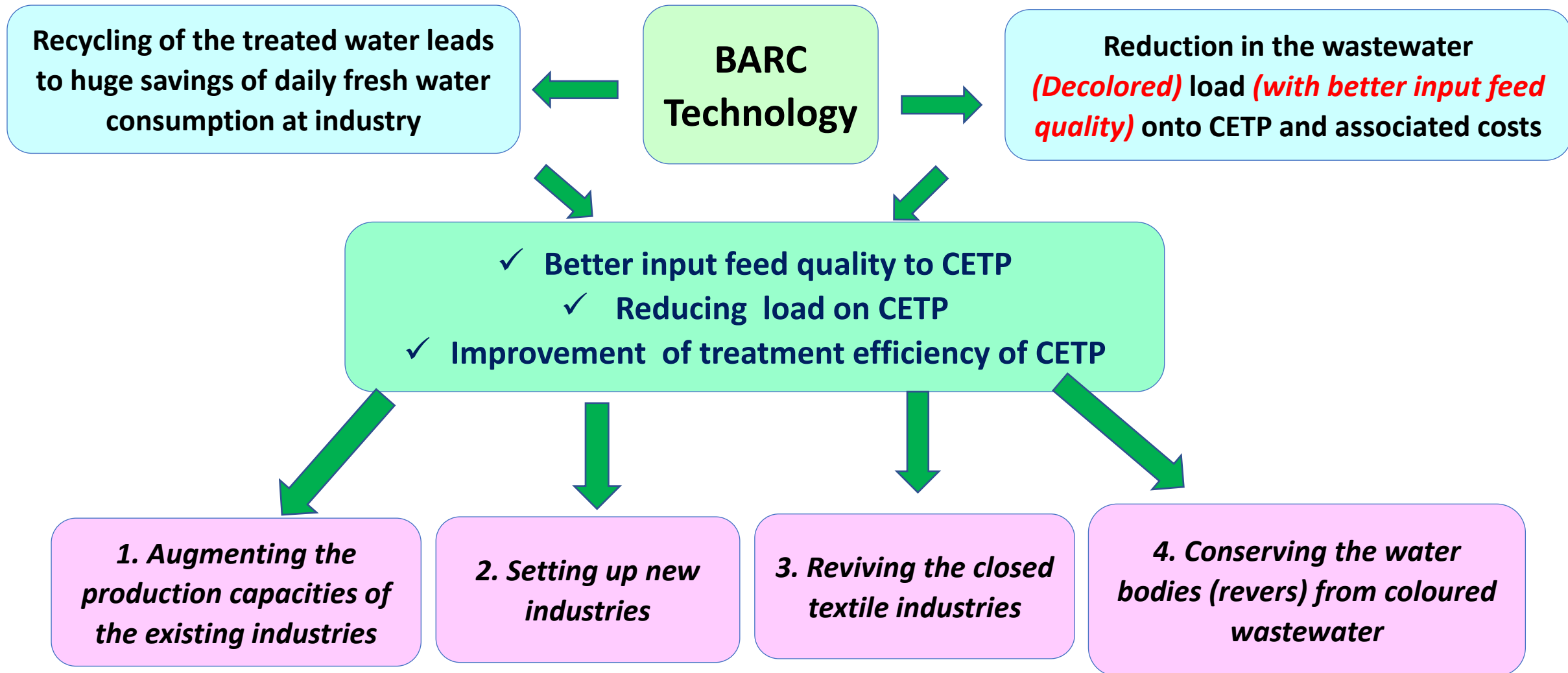
S.No.	Parameters	Inlet	Outlet	% reduction
1.	pH	9-11	7-8	
2.	BOD	>300	<50	>80%
3.	COD	>1000	<250	>75%
4.	TSS	>1500	10-20	>99%
5.	TDS	4000-7000	2000-3000	~50%
6.	Color	Dark color	Colorless	100%
7.	Turbidity	50-100 NTU	1-5 NTU	>95%

## Advantages to CETP after installing BARC plant at individual industry

Description of input waste water to CETP	Present Input feed to CETP from individual industry	Input feed to CETP after treatment with BARC Plant at individual industry
Colour	Dark colored wastewater	Colorless waste
pH	9-10	7-8
TSS	1600 ppm	10-20 ppm
TDS	4000-7000 ppm	2000-3000 ppm
COD	1400 ppm	<250 ppm
BOD	300 ppm	<50 ppm
Turbidity	> 100NTU	1-5 NTU

- *The BARC plant treated decolored water is tertiary equivalent water, which can be directly reused by the industry at source.*
- *Even if the BARC plant treated water is sent to CETP, the input parameters are way superior than the present input feeds from industry to CETP.*

# How textile industries can be benefited by BARC Technology?



# Way forward.....

- **Approval/Consent/recognition of BARC technology 'Rad-TED' is requested from RSPCB for deployment in cotton textile industries for welfare of textile industries and environment and public at large by following ways:**
  - *Augmenting the capacities of existing industries*
  - *Allowing new industry to be setup within the capacity of CETP*
  - *Reviving the old textile industries*
  - *Reducing Effluent load on CETP*
  - *Conserving the water bodies (revers) from coloured wastewater*
  - *Saving public health*

**Thank you**

JPCRf

91-291-2942734



## Jodhpur Pollution Control And Research Foundation

(Formerly Known as Jodhpur Pradushan Niwaran Trust)

PLOT NO. SP-1, SANGARIA INDUSTRIAL AREA, 2ND PHASE, SANGARIA, JODHPUR (RAJ.)

E-mail : cetp\_jdr@yahoo.co.in Website : www.jpccrf.com

Ref. No. JPCRf/RS/CRB/2024-25/65

Date 15/05/2024

To,  
The Chairperson  
Rajasthan State Pollution Control Board  
4, Institutional Area, Jhalana Doongri  
Jaipur – 302004

Through Regional Officer Rajasthan State Pollution Control Board ,Jodhpur

Subject :Approval for Radiation assisted Adsorbent technology for Textile Effluent Decolouration (RADTED) developed by BARC

Dear Sir,

This is in reference to the above mentioned subject in which Bhabha Atomic Research Centre (BARC) , Mumbai in collaboration with Jodhpur Pollution Control & Research Foundation (JPCRf),Jodhpur has developed 'Radiation Assisted Adsorbent Technology' for Textile effluent Decolouration (RAD-TED) at M/s Johri Lal Sancheti (JSC), 17B ,HIA Jodhpur Rajasthan which is Textile unit and member of Jodhpur Pollution Control & Research Foundation.

The mentioned technology is an efficient radiation grafted cotton fabric –based chemical filtration process for removal of ionic dyes from colored waste water generated in cotton and viscose textile printing/dyeing industries. This technology is



**JASRAJ BOTHRA**

Executive Director

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Mobile : 93147-14473

E-mail : jasrajbothra123@gmail.com

**MANOHAR LAL KHATRI**

Director Accounts

Tel. : 2745843 (O)

Mobile : 98290-22281

E-mail : gangaprints@gmail.com

## Jodhpur Pollution Control And Research Foundation

(Formerly Known as Jodhpur Pradushan Niwaran Trust)  
 PLOT NO. SP-1, SANGARIA INDUSTRIAL AREA, 2ND PHASE, SANGARIA, JODHPUR (RAJ.)  
 E-mail : cetp\_jdr@yahoo.co.in Website : www.jpcrf.com

Ref. No. \_\_\_\_\_

Date \_\_\_\_\_

simple and provides cost effective solution for decolorize colored industrial wastewater.

Looking towards the indiscriminate release of colored dye waste water from Textile industries which effects the ground water quality and poses health risks to human as well as flora and fauna, BARC has developed and set up a plant of 75 KLD of this environment friendly , economic , efficient and viable technology at M/s Johri Lal Sancheti (JSC),Jodhpur Rajasthan which is operated and maintained by Jodhpur Pollution Control & Research Foundation (JPCRF),Jodhpur. The treated water from the plant is reused back in the unit Johri Lal Sancheti (JSC). All the three stake holder i.e .BARC, JPCRF and JSC have also signed memorandum of agreement.

The established above mentioned technology at JSC, Jodhpur was also visited & examined by Sh. B.Praveen , Member Secretary, RSPCB. Regional office, Jodhpur had also collected sample of the raw water and treated water and have analyzed the sample few times (Lab results are enclosed for your persuel).

We are in receipt of mail from Bhabha Atomic Research Centre (BARC) , Mumbai Mumbai enclosing with design, details and SOP of the pilot plant which is enclosed by us with this letter for your kind perusal.

**JASRAJ BOTHRA**

Executive Director  
 Tel. : 2740173 (O)  
 Mobile : 93147-14473  
 E-mail : jasrajbothra123@gmail.com

**MANOHAR LAL KHATRI**

Director Accounts  
 Tel. : 2745843 (O)  
 Mobile : 98290-22281  
 E-mail : gangaprints@gmail.com

91-291-2942734

# Jodhpur Pollution Control And Research Foundation

(Formerly Known as Jodhpur Pradushan Niwaran Trust)

PLOT NO. SP-1, SANGARIA INDUSTRIAL AREA, 2ND PHASE, SANGARIA, JODHPUR (RAJ.)

E-mail : [cetp\\_jdr@yahoo.co.in](mailto:cetp_jdr@yahoo.co.in) Website : [www.jpcrf.com](http://www.jpcrf.com)

Ref. No. \_\_\_\_\_

Date \_\_\_\_\_

As the above mentioned technology provides reuse of the treated water in unit itself which provides us with 100% utilization of treated water. In consideration to this, we would like to request you kindly make it convenient to arrange a meeting at your kind office with BARC official and JPCRF team so that the technology can be more elaborately described to you and kind grant for this project can be issued, so as this plant can be established in other Textile units of Jodhpur and contribution of Jodhpur industries towards mitigation of water pollution can be initiated.

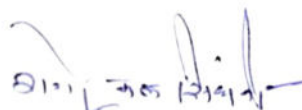
Thanking You,

**For JPCRF (Textile division)**



**Jasraj Bothra**  
(Executive Director)

**For JSC**



**G.M Singhvi**  
(Partner)

**JASRAJ BOTHRA**

Executive Director

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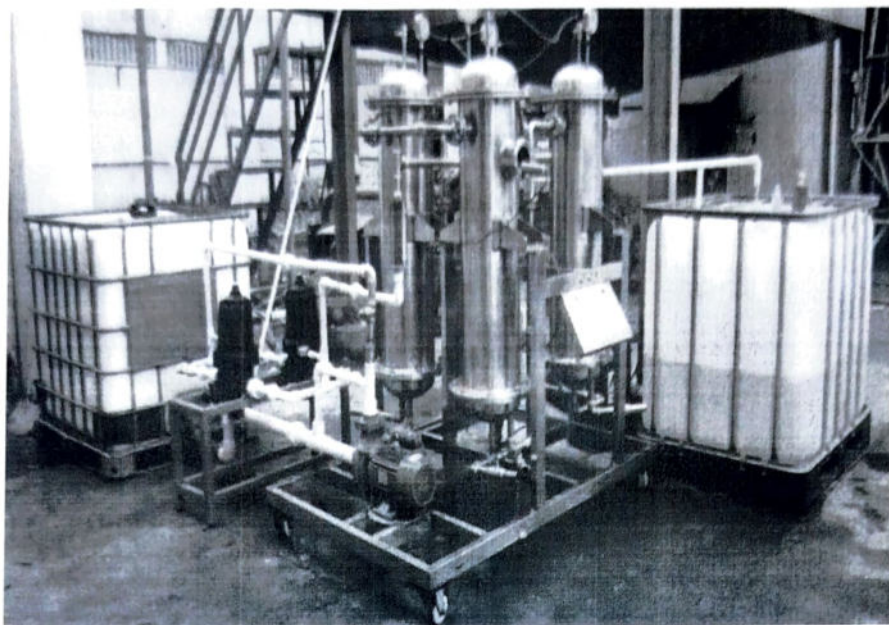
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***Radiation assisted Adsorbent technology for  
Textile Effluent Decolouration (RAd-TED)***

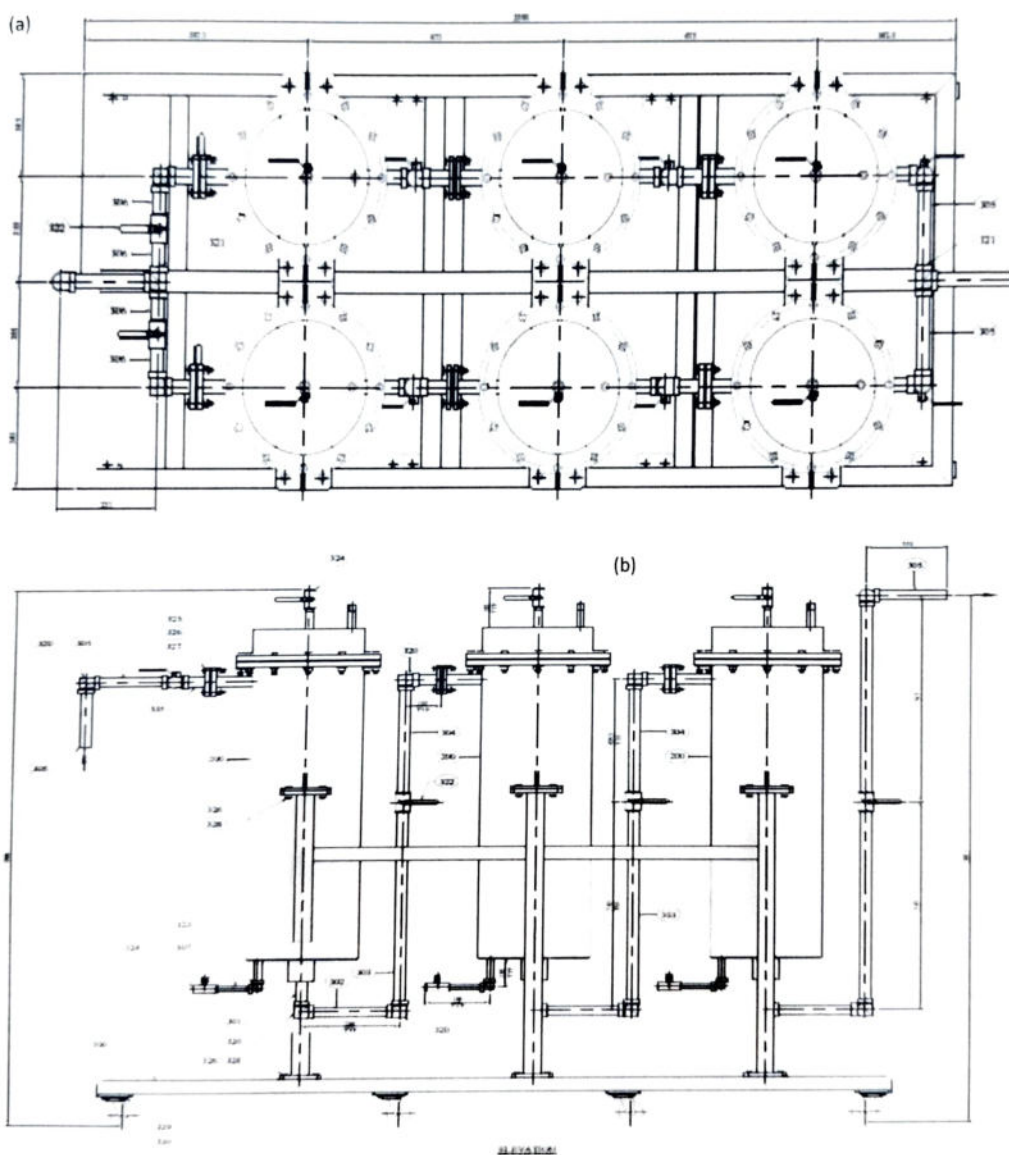
**PLANT DESIGN, INSTALLATION AND OPERATIONAL PROCEDURE**

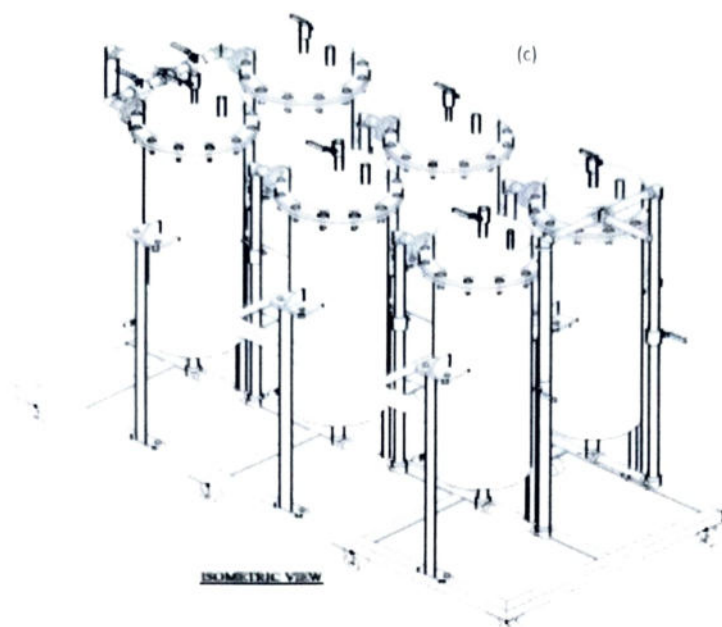


## PLANT DESIGN

Rad-TED plant modular essentially comprises of multiple cartridge assemblies arranged in parallel and series configuration. Pre-filtration systems comprising of disk prefilters, PP sediment filter and a cellulose dummy filter cartridge are installed upstream in the feed line to eliminate suspended particulates and prevent choking of the adsorbent cartridges. Based on this platform, plant with augmented treatment capacity of 75 KLD has been fabricated. The capacity of the 75 KLD plant can be further enhanced by integrating with more adsorbent cartridge modules, as per requirement.

Schematic of a plant based on six cartridges is shown in figure 1 (a, b, c) below.





**Figure 1: Drawings of setup (a) Overhead view, (b) Lateral view (c) Overall 3D view**

- The setup can be run in two parallel lines each comprising of three cartridge housings (1 sacrificial cartridge + 2 adsorbent cartridges) in series arrangement.
- The cylindrical cartridge housing consists of dished ends.
- The setup is fitted with a self-priming centrifugal pump (~1.5kW) with variable flow rate.
- The pump draws pretreated wastewater from the input reservoir and feeds it to the pre-filtration systems, followed by the adsorbent cartridge systems.
- Dye molecules are adsorbed onto the radiation grafted cellulose adsorbent layers and treated water flows out through the perforated rod from the bottom of the cartridge housing, which (if required) is fed to the subsequent cartridge connected in series.
- The output of the two parallel lines is connected to a common outlet flowing in to the clean water storage tank.
- A flow meter (Rotameter) equipped with needle valve, is provided at inlet end to regulate the flowrate of the input feed.
- Pressure gauges are provided on all the six cartridge housings to monitor the pressure change in each housing.
- Vent valves are provided on all cartridge housings to release the trapped air and regulate the pressure.
- The cartridge housings are equipped with spray jet nozzles for in line cleaning of the cartridges.

## INSTALLATION AND OPERATIONAL PROCEDURE

1. Fasten cartridge to the threading at bottom plate of the cartridge housing and use Teflon tape to prevent leakage.
2. Close and tighten the cover/lid (top dished end) of the cartridge housing assembly and use rubber gasket to make joint leakproof.
3. Connect the input line of the pump to the pre-treated wastewater feed line through the pre-filtration system to remove particulate matters/sediments present in the feed wastewater.
4. Connect the common outlet of the setup to output storage tank to collect the treated water.
5. Before running the plant with actual wastewater feed, switch on the pump to fill all the cartridge housings with tap water and run for 15 min for initial washing and wetting of the cartridges.
6. Drain the fresh water and fill all the cartridge housings with the dye wastewater while keeping the vent open to release the air trapped inside the cartridge housing. Regulate the flow rate using needle valve connected to the rotameter.
7. Once the cartridge housings are completely filled, close the vent valve and open the output line of each cartridge housing one by one and collect the treated water through common outlet line.
8. Check the dye colour intensity in the outlet stream routinely to ensure quality control of the treated water.

## DETAILS OF IRRADIATION FACILITIES & MATERIAL SUPPLIERS

### A. <sup>60</sup>CO- GAMMA IRRADIATION FACILITIES

Any licensed gamma radiation processing facility can be utilized on chargeable basis; some of them are as following.

- 1. AMC sludge hygienization plant**  
Ahmedabad Municipal Corporation.  
Block no. 337, Behind Torrent Power Station,  
Shah wadi, Gyaspur Road, Pipalaj, Ahmedabad (Gujarat) – 382405  
E-mail: [ddevang@ahmedabadcity.gov.in](mailto:ddevang@ahmedabadcity.gov.in)  
Ph: +91-9712967456
- 2. M/s Gujarat Agro Industries Corpn. Ltd,**  
Bavla, Ahmedabad, Gujarat  
Gujarat State Civil Supplies Corporation Administrative Complex,  
CH - Road, Sector - 10/A, Gandhinagar – 382010, Gujarat, India  
Ph: +91-79-23240208
- 3. Indore Municipal Corporation Sludge hygienization plant**  
STP Plant, Khasra No.27, Village Kabit Khedi  
Indore - 452010, Madhya Pradesh, India  
E mail: [saurabhmaheshwari9@gmail.com](mailto:saurabhmaheshwari9@gmail.com)
- 4. M/s Aligned Industries, Dharuhera, Rewari, Haryana**  
Plot 51-54, HUDA Industries Area, Dharuhera,  
Rewari - 123106, Haryana, India  
Ph.: +91-9810081791, +91-8048784640
- 5. M/s A.V. Processors Pvt. Ltd.,**  
E-52, Additional Ambernath MIDC, Anand Nagar, Ambernath (E) 421 506,  
Dist: Thane, Maharashtra, India.  
E-mail: [info@sterico.com](mailto:info@sterico.com); [vppl.gamma@gmail.com](mailto:vppl.gamma@gmail.com)  
ph.:+91- 9821063520
- 6. M/s Gamma Agro Medical Processing, Hyderabad, Telangana.**  
Plot No. 1, Road No-4, Export Promotion Ind. Park, IDA, Pashamylaram,  
Medak Dist., A.P., India.  
E-mail: [gammahyd@yahoo.co.in](mailto:gammahyd@yahoo.co.in)  
Ph.: Phone: +91-8455-223548 / 223549
- 7. M/s Jhunsons Chemicals Pvt Ltd.,**  
E446, Bhiwadi - Chopanki Rd, Industrial Area, Bhiwadi, Rajasthan- 301018  
E-mail: [goval.nar@gmail.com](mailto:goval.nar@gmail.com)  
Ph.: +91-93502 36721
- 8. SARC, Shriram Institute for Industrial Research**  
19, University Road, Delhi, 110007  
E-mail: [customercare@shriraminstitute.org](mailto:customercare@shriraminstitute.org)  
Ph.: +91-11-27667860; 27000200-201

**B. PROBABLE SUPER BLEACHED WOVEN COTTON CELLULOSE FABRIC****1. M/s Jayesh Traders**

258, Narshi Natha Street, Bhat Bazar, 3/48 Kagazwala Building,  
Masjid (west), Mumbai (Maharashtra)- 400009

E-mail: [jaatraa@gmail.com](mailto:jaatraa@gmail.com)

**2. M/s Shailendra Textile Mills Pvt. Ltd.**

17/B, Heavy Industrial Area  
Jodhpur-342003, Rajasthan

**C. PROBABLE MONOMER (MAETC) SUPPLIER****1. M/s Stellarin Ventures Pvt. Ltd.**

19, Lower Ground Floor,  
NBCC Place Lodhi Road,  
New Delhi-110003

Email: [stellarin.in@gmail.com](mailto:stellarin.in@gmail.com)

**2. Hefei TNJ Chemical Industry Co., Ltd.**

D1508 Xincheng Business Center,  
Qianshan Road, Hefei 230022 China

Email: [info@tnjchem.com](mailto:info@tnjchem.com)

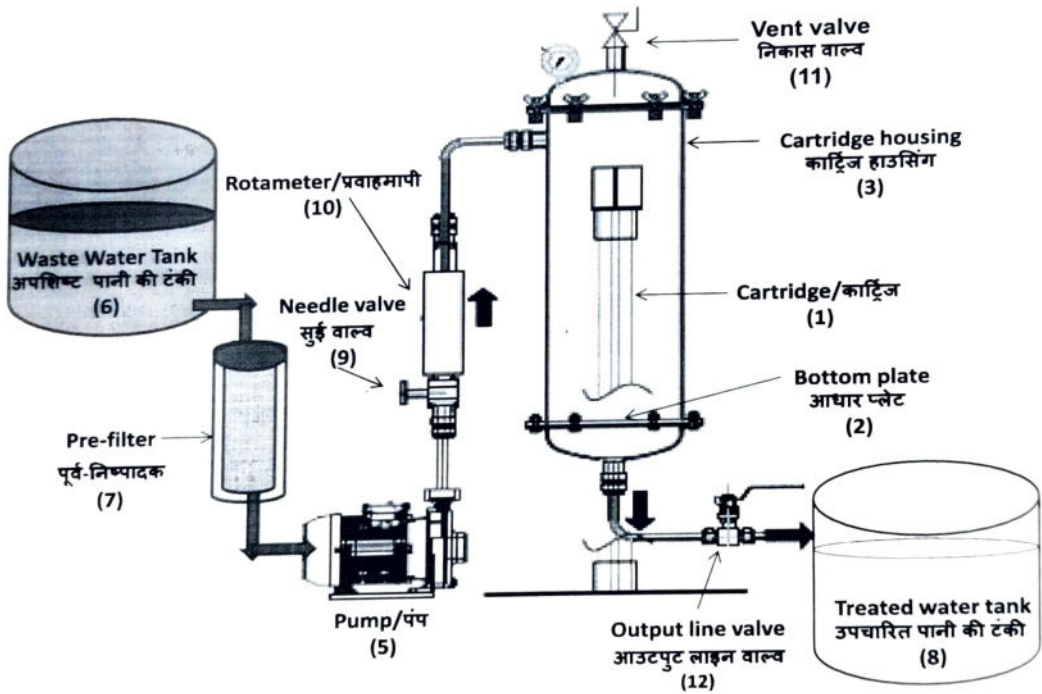
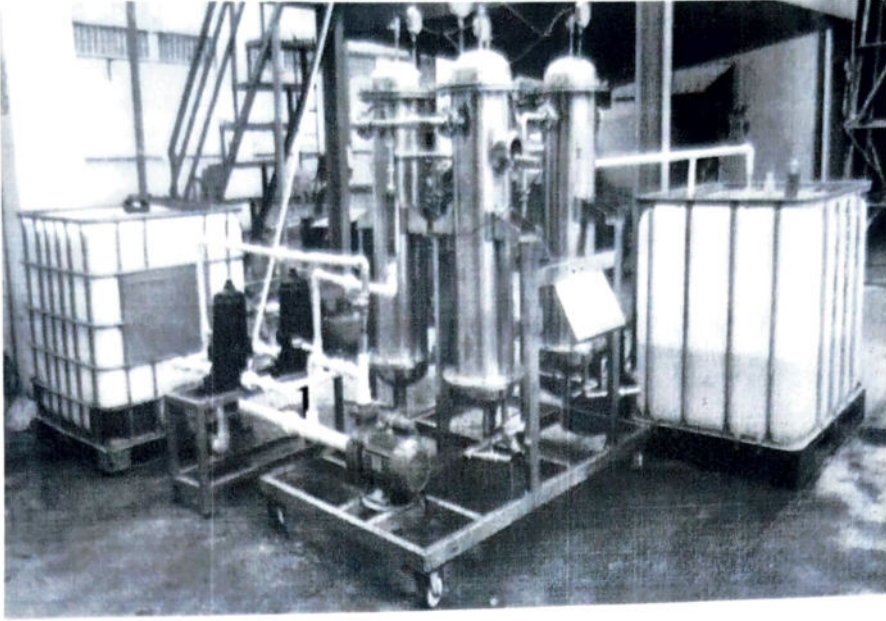
**D. PROBABLE GRAFTED MATERIAL SUPPLIER****1. M/s Stellarin Ventures Pvt. Ltd.**

19, Lower Ground Floor,  
NBCC Place Lodhi Road,  
New Delhi-110003

Email: [stellarin.in@gmail.com](mailto:stellarin.in@gmail.com)

## Dye waste water treatment plant

रंग दूषित जल उपचार संयंत्र



Schematic of the plant/ संयंत्र का रेखाचित्र

## Standard operating procedures (SOPs)

### मानक संचालन प्रक्रियाएं

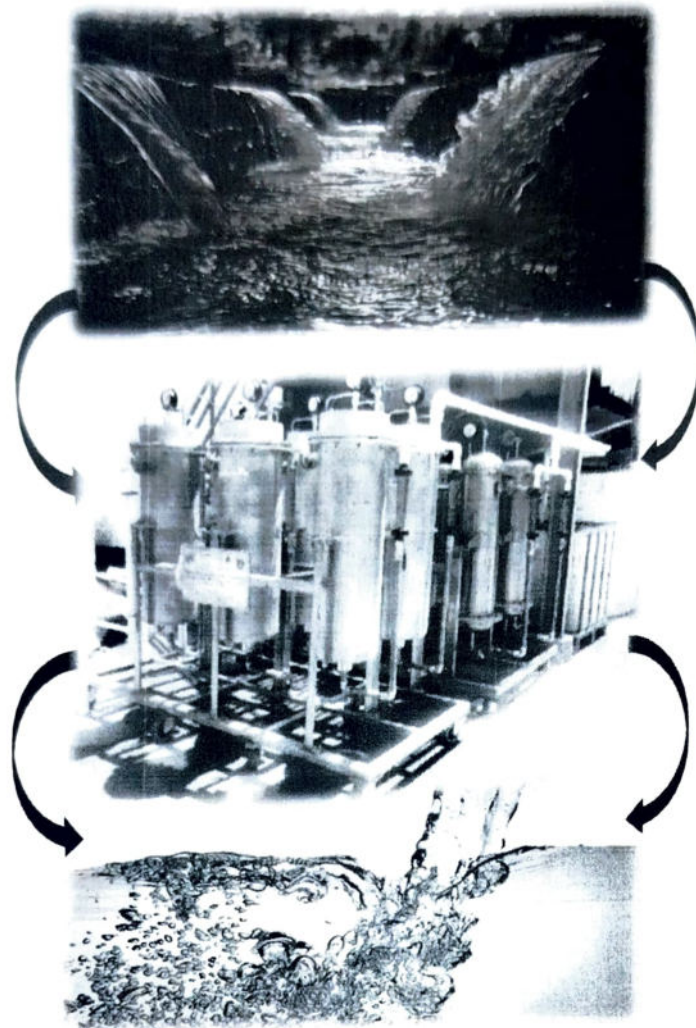
1. Fix the cartridge (1) at the bottom plate (2) of the cartridge housing (3) using Teflon tape to prevent leakage.  
जल रिसाव को रोकने के लिए टेफ्लॉन टेप का उपयोग करके कार्ट्रिज (१) ढांचे की आधार प्लेट (२) में कार्ट्रिज (३) को स्थापित करें।
2. Close and tighten the cover/lid (top dished end) (4) of the cartridge housing assembly.  
कार्ट्रिज हाउसिंग असेंबली के कवर / ढक्कन (शीर्ष dished अंत)(५) को बंद करें और कस लें।
3. Connect the input line of the pump (5) to the coloured dye waste water tank (6) through a pre-filter system (7) to remove dirt or particulate matters/sediments present in the dye waste water.  
रंजक अपशिष्ट पानी में मौजूद गंदगी या कण मामलों / ठोस कणों/ तलछट को हटाने के लिए पूर्व-निष्पादक (७) प्रणाली के माध्यम से पंप (५) की इनपुट लाइन को रंगीन अपशिष्ट जल की टंकी (६) से जोड़ें।
4. Connect the output of the setup to treated water storage tank (8) to collect the Treated water.  
स्वच्छ / उपचारित पानी को इकट्ठा करने के लिए सेटअप के आउटपुट को उपचारित पानी स्टोरेज टैंक (८) से जोड़ें।
5. Switch on the pump and fill all the cartridge housings while keeping the vent open to release the air trapped inside the cartridge housing. Regulate the flow rate using Needle Valve (9) connected prior to flow meter (Rotameter) (10).  
पंप को चालू करें और कार्ट्रिज असेंबली के अंदर फंसी हवा को निकलने के लिए वेंट वाल्व को खुला रखते हुए सभी कार्ट्रिज हाउसिंग भरें। प्रवाहमापी (१०) से पहले जुड़े वाल्व (९) का उपयोग करके प्रवाह दर को विनियमित करें।
6. Once the cartridge housings is full and the water starts coming out from the vent, close the vent valve (11) and open the output line valve (12) of the cartridge housing at the bottom and start collecting the treated clean water.  
एक बार जब कार्ट्रिज हाउसिंग भर जाता है और पानी वेंट से बाहर निकलने लगता है, तो वेंट वाल्व (११) बंद कर दें और नीचे स्थित कार्ट्रिज हाउसिंग की आउटपुट लाइन वाल्व (१२) खोल दें और उपचारित पानी इकट्ठा करना शुरू करें।
7. Check the output water for the color appearance (due to presence of dye) and ascertain that there is no leakage from the cartridge fittings.  
रंजक उपस्थिति हेतु आउटपुट/उपचारित पानी की जाँच करें (रंजक उपस्थिति के कारण) और सुनिश्चित करें कि कार्ट्रिज फिटिंग से कोई रिसाव नहीं है।
8. Check the appearance of color (due to dye) in the outlet steam routinely to ensure the treatment of waste water.  
अपशिष्ट जल के उपचार को सुनिश्चित करने के लिए नियमतः आउटलेट स्टीम में रंग (रंजक के कारण) की उपस्थिति की जाँच करें।

## Emergency Operating Procedures (EOPs)

### आपातकालीन संचालन प्रक्रियाएँ

1. In case flow rate drops below 5LPM, prefilter cartridge needs to be washed and reinstalled. In the event of persistent drop-in flow rate, adsorbent cartridges also need to be washed and reinstalled as well.  
यदि प्रवाह दर ५ LPM से कम हो जाता है, तो पूर्व-निष्पादक कार्ट्रिज को साफ़ एवं पुनः स्थापित करने की आवश्यकता होती है। यदि फिर भी, प्रवाह दर में लगातार गिरावट बनी रहे तो अधिशोषक कार्ट्रिज को भी धोना और पुनः स्थापित करना चाहिए।
2. If pressure at any of the cartridge housings exceeds 3 kg/cm<sup>2</sup>, vent valve should be opened to release pressure until it drops below 3 kg/cm<sup>2</sup>.  
यदि किसी कार्ट्रिज हाउसिंग पर दबाव 3 किग्रा/सेमी<sup>2</sup> से अधिक है, तो निकास वाल्व की मदद से यह दबाव फिर से 3 किग्रा/सेमी<sup>2</sup> के नीचे लाना चाहिए।
3. In the event of flow rate not attaining the threshold of 5 LPM and/or the pressure not dropping even after executing steps 1 and 2, plant should be shut down for change of prefilter and adsorbent cartridges.  
यदि चरण १ और २ को निष्पादित करने के बाद भी प्रवाह दर ५ LPM की सीमा तक नहीं पहुंचता या कम नहीं होता है, तो संयंत्र को बंद कर पूर्व-निष्पादक एवं अधिशोषक कार्ट्रिज को बदला जाना चाहिए।
4. In case of unusual frequent choking of the cartridges or prefilter, reassess pre-treatment process and also quality of the chemical used in pre-treatment.  
पूर्व-निष्पादक एवं अधिशोषक के असामान्य रूप से बार-बार अवरुद्ध होने की स्थिति में, पूर्व-उपचार प्रक्रिया और इसमें प्रयुक्त रसायन की गुणवत्ता का भी पुनर्मूल्यांकन करना चाहिए।
5. In the unlikely event of plant operation being scheduled for a prolonged shut down, all cartridge housings to be drained and cleaned with fresh water before shut down.  
संयंत्र के संचालन को लंबे समय तक बंद रखने की अप्रत्याशित स्थिति में, संयंत्र बंद करने से पहले सभी कार्ट्रिज हाउसिंग को खाली करके ताजे पानी से साफ़ किया जाना चाहिए।
6. The electrical safety norms should be strictly followed while operating the plant.  
संयंत्र के संचालन के दौरान विद्युत सुरक्षा मानदंडों का कड़ाई से पालन किया जाना चाहिए।

## *Radiation assisted Adsorbent technology for Textile Effluent Decolouration (RAD-TED)*



## SALIENT FEATURES

- RAd-TED is an efficient adsorbent technology developed using one step water-based, radiation grafting process.
- Suitable for treatment of water polluted with ionic dyes.
- Modular treatment system and easily up-scalable as per user's demand.
- Validated in industrial environment using large scale plants up to 75KLD capacity.
- Treated water is suitable for industrial use: reducing consumption of fresh water and costs incurred thereof
- Ideal for meeting requirements of small and medium scale industries
- Low cost, bio-degradable cotton cellulose fabric is used for synthesizing adsorbent.
- Ionic dyes are removed via ionic as well as other non- ionic interactions.
- Unlike synthetic ion-exchangers, no disposal issues for biodegradable RAd-TED cartridges

## THE NEED

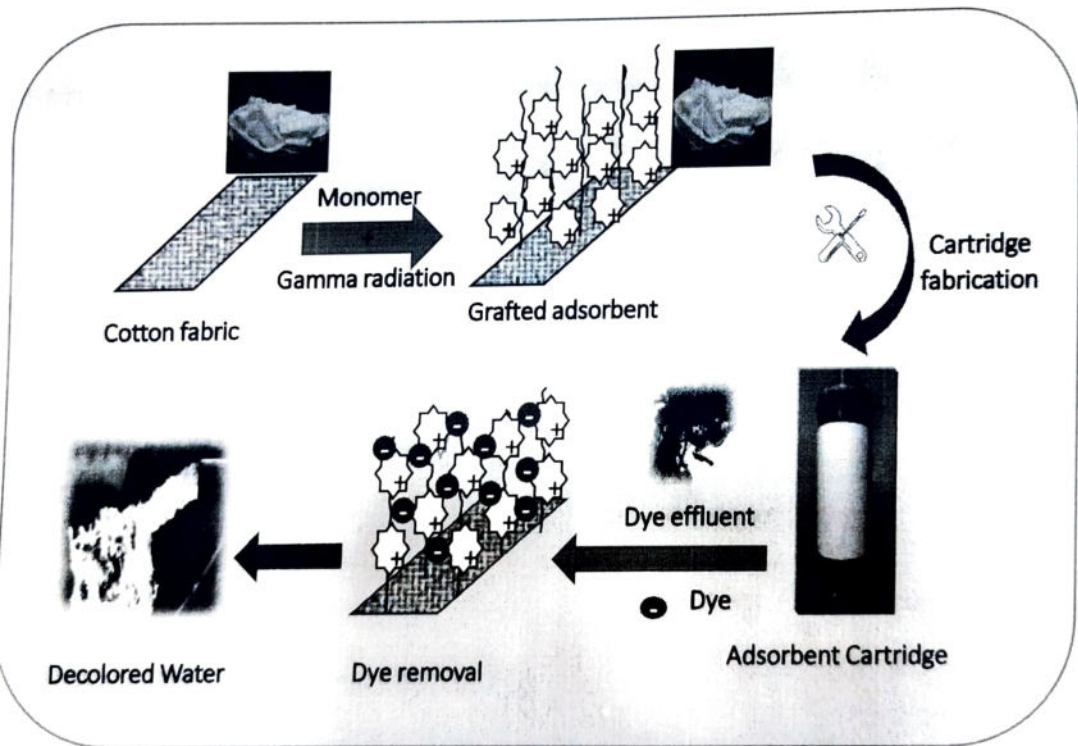
The textile sector contributes ~14 % of the country's total industrial production and holds about 4% share of the global trade, accounting for ~5% of Gross Domestic Product (GDP), and ~ 13% of country's Export earnings. It is the second largest employment generator after agriculture with roughly 70 textile hubs accounting for 80% of the production with over 10,000 garment manufacturers and associated dyeing industries. Some of these industrial clusters are located in water scarce areas, including Jodhpur (Rajasthan), Surat (Gujarat), Tirupur and Karur (Tamil Nadu), Ludhiana (Punjab), etc. The indiscriminate release of coloured dye wastewater from these industries into water streams and river bodies not only spoils aesthetics but also adversely affects the ground water quality, and poses serious health risks to human as well as aquatic life. Strict environmental norms have pushed many such industries to the brink of shutdown owing to noncompliance. Therefore, economic, environment friendly, efficient and viable technologies are the need of the hour to mitigate this ever-escalating problem, particularly for small and unorganized industries with limited financial resources.

### WHAT IS RAD-TED?

Bhabha Atomic Research Centre (BARC), under the aegis of the Department of Atomic Energy's societal initiatives mandate, has developed 'Radiation Assisted Adsorbent Technology for Textile Effluent Decolouration (RAD-TED), an efficient radiation grafted cotton fabric-based chemical filtration process for removal of ionic dyes from colored wastewater generated in cotton and viscose textile printing/dyeing industries. The technology offers a simple, cost-effective solution for decolorize colored industrial wastewater. The treated wastewater is suitable for industrial applications, and thereby reduces fresh water consumption and associated costs.

## RAAd-TED ADSORBENT: HOW IS IT FABRICATED?

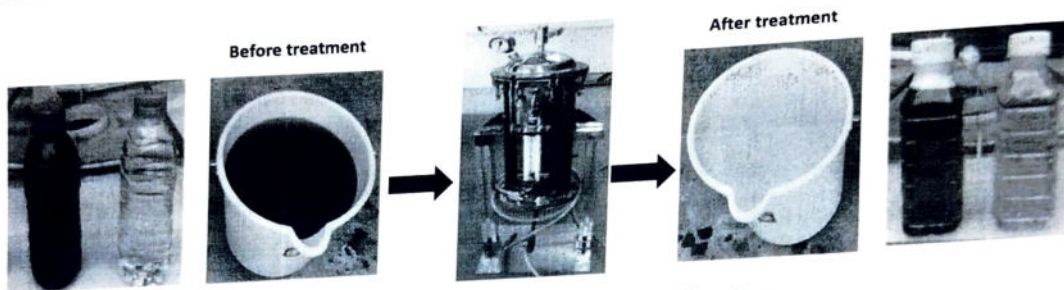
Cotton cellulose fabric has been transformed into an efficient adsorbent through a facile radiation graft polymerization process. A functional group of interest is attached onto finished cotton cloth using gamma radiation under optimized conditions. The grafted matrix is shaped into cartridge form by winding its multiple layers on a cylindrical perforated metal cylinder. The cartridge has suitable provision for feeding colored waste water and collecting the treated, decolorized water. When colored wastewater is passed through this adsorbent cartridge, the functional groups present on it effectively remove the dye molecules through adsorption and decolorize the wastewater.



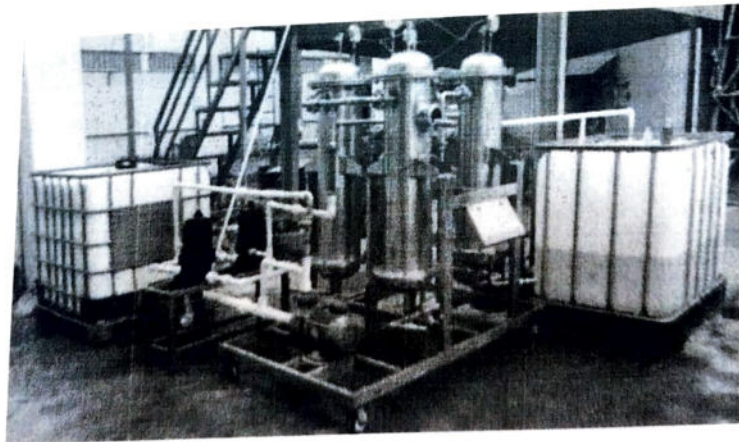
Radiation grafting based fabrication and working principle of treatment process

## TECHNOLOGY VALIDATION

RAAd-TED has been successfully tested and validated in industrial environments through various feasibility field trials on a range of dye effluents at different industrial sites in Rajasthan. Experience gained from this exercise was used to refine the process to suit industrial requirements. To establish the technical feasibility of RAAd-TED in operational environment, a prototype plant of 30KLD capacity was designed, fabricated and subjected to extensive large-scale industrial trials in M/s Joharilal Sancheti & Company (JSC), a cotton textile printing and dyeing industry located in Jodhpur. RAAd-TED efficiently decolourised the waste water from industry and also achieved significant reduction in TSS, Turbidity, pH, TDS, BOD, COD, etc. (Annexure 1). The treated water was suitable for industrial applications. During trials and validation, over 7,00,000 L of different kinds of effluents were successfully treated.



Feasibility Field trials using portable setup



30KLD prototype plant setup

## INDUSTRIAL DEPLOYMENT

After system validation of the process and technology at the 30 KLD scale, an upscaled industrial modular plant with 75 KLD capacity (sufficient to meet the daily wastewater load of a small to medium scale cotton textile industry) has been installed in the premises of JSC. The plant has the provision for further augmentation in treatment capacity through integration of extra modules of adsorbent cartridges, depending on the industry requirement. The cost of the SS 304 based 75KLD plant is estimated at ~Rs. 13,00,000, which is expected to reduce significantly upon commercial scale production.



75 KLD RAD-TED plant

## RAAd-TED TECHNOLOGY: WHERE TO LOOK FOR

"Radiation assisted Adsorbent technology for Textile Effluent Decolouration" (RAAd-TED) is available on the BARC portal for transfer (WT26RTDD). The technology has been proven in the industrial environment and is now ready for final deployment at user industry through technology transfer mode.

Home / Entrepreneur's Corner / Technologies Available / Radiation assisted Adsorbent technology for Textile Effluent Decolouration (RAAd-TED)

### Radiation assisted Adsorbent technology for Textile Effluent Decolouration (RAAd-TED)

Overview

Quick View Leaflet

Detail Technical Brochure

The indiscriminate release of coloured dye wastewater from cotton/viscose textile industries into water streams not only spoils aesthetics but also affects the ground water quality adversely, posing serious health risks to human as well as aquatic life. Strict environmental norms have pushed these industries to the brink of shutdown owing to non-compliance. Therefore, non-expensive, environment friendly viable technologies are the need of hour to mitigate this ever-escalating problem, particularly for small and unorganized industries with limited financial resources. Radiation assisted Adsorbent technology for Textile Effluent Decolouration (RAAd-TED) is useful for removal of anionic dyes from cotton/viscose textile dyeing/printing wastewater streams. The technology offers a simple, efficient and cost-effective solution to decolorize and recycle cotton/viscose textile wastewater.

#### Head, Technology Transfer and Collaboration Division

**Head, RTDD**  
**Bhabha Atomic Research Centre**  
**Trombay, Mumbai-400085**  
**Ph: 022-25595683**  
**Email: ykbhard@barc.gov.in**

**Bhabha Atomic Research Centre,**  
**Trombay, Mumbai 400 085.**  
**Fax : +91-22- 25505151**  
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**Bhabha Atomic Research Centre**  
**Trombay, Mumbai-400085**  
**Ph: 022-25595683**  
**Email: vkumar@barc.gov.in**

Application Procedure

### RAAd-TED TECHNOLOGY: USPs

- *Green, water-based radiation grafting fabrication process*
- *Biodegradable cotton fabric based adsorbent cartridge*
- *Highly efficient for removal of ionic dyes from cotton/viscose dyeing/printing effluent*
- *High adsorption kinetics: Treatment of dye effluent in continuous flow operation*
- *Treated water is suitable for industrial uses, saving on fresh water consumption and associated costs*
- *Modular design*
- *Easily upscalable by adding extra cartridge modules as per requirement*
- *Affordable for small to medium scale industries*
- *Technology proven in operational environment at industrial level.*
- *RAAd-TED is ready for industrial deployment*

## Annexure 1

**Specification of 'RAD TED' plant and values of parameters  
before and after treatment of various dye effluents at JSC, Jodhpur**

Parameters	** Values
Sacrificial cartridges	2 +2 (Nos.) (0.5 Kg/cartridge)
Adsorbent cartridges	4 +4 (Nos.) (3 + 4.5 Kg/cartridge )
Plant treatment capacity	75 KLD
Footprint (sq.ft.)	~60-70
Make of plant	304 SS
Cost of plant (Rs.)	~13,00,000
Total effluent treated during large scale trials (variety of dye effluents from JSC)	Over 7,00,000L of various dye effluent
Color in feed effluent in terms of color values (Co-Pt unit)	~ 1000- 2000 (mixture of dyes and additives)
Colour (After treatment) (Pt-Co)	50-100
pH (Feed effluent)	7.0- 9.0
pH (After Treatment)	7.0 – 8.0
TSS (Feed effluent) (ppm)	~25-400
TSS (After treatment) (ppm)	10- 80
Turbidity (Feed effluent) (NTU)	~50-100
Turbidity (After treatment) (NTU)	< 5
Total dissolved solids (TDS) (ppm) (Feed effluent)	3000-5000
TDS (ppm) (After treatment)	2000-3000
BOD (Feed effluent) (ppm)	100-350
BOD (After treatment) (ppm)	40-150
COD (Feed effluent) (ppm)	500-1000
COD (After treatment) (ppm)	150-500

**\*\*Results obtained from CETP QC Lab Jodhpur and RPCB Lab, jodhpur. Range of parameter values presented in the table are for certain sets of samples tested and may vary depending on quality and type of feed.**

## FAQs

Q1: Does radiation grafting process induce any radioactivity in the cotton adsorbent?

Ans: No. Gamma radiation is used for one time irradiation of the cotton fabric for grafting. There is no radioactivity induced in the cotton fabric. So, the technology is safe with no radiation hazard.

Q2: Does RAd-TED work for all kinds of dyes ?

Ans: No. RAd-TED works only for ionic dyes used in cotton/viscose and other textile industries. Majority of the water-soluble dyes are ionic in nature. So, this technology is expected to be applicable to a large fraction of the dye wastewater generated by cotton/viscose textile industries.

Q3: Is there any pretreatment required to control the input feed quality?

Ans: Yes. An optimized primary treatment is prerequisite to control the turbidity and to remove gum and silicate from the feed effluent, in order to avoid choking of the cartridges.

Q4: Is the treated water industry reusable?

Ans: Yes. The treated water has been found suitable for reuse in the same industry. This saves fresh water consumption and associated costs significantly.

Q5: Can we reuse the adsorbent cartridge?

Ans: Yes. The dye laden adsorbent cartridge can be reused after desorbing the adsorbed dyes by using an optimized eluent solution. The dye desorption extent depends on the type of feed and dyes present in the effluent.

Q6: How do we dispose the exhausted cartridges?

Ans: Cellulose adsorbent cartridge being biodegradable in nature may simply be disposed of to the designated disposal sites or may be incinerated as per CPCB norms.

Q7: What will we do with the cotton fabric cartridge after its service life?

Ans: The dye saturated (exhausted) adsorbent cotton fabric retains its physical strength and therefore, can be reused as a raw material for manufacture of bio-degradable-environment friendly carry bags, hand bags, packaging materials, etc.

Q8: What is the cost of a typical plant?

Ans: CAPEX of the SS304 based 75KLD plant is ~Rs.13,00,000, which is expected to reduce significantly on commercial scale production.

## WHAT WE ENVISAGE THROUGH THIS ENDEAVOUR

**RAd-TED may be a potential game changer in assisting small and medium scale industries to comply with the regulatory norms**

**The present endeavor is a concerted effort by Bhabha Atomic Research Centre (BARC), Mumbai, Department of Atomic Energy (DAE) in collaboration with industry partners to ensure sustainable industrial growth in tandem with ecological preservation**

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)

Report No. : **4627**

Report On : **04/11/2024**

I hereby certify that I Deepak Ojha, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 21/10/2024 from Deepak Ojha, SUPDT SCIENTIFIC OFFICER, Jodhpur ,RSPCB Jodhpur & Ritu Sharma, JSO, Jodhpur ,RSPCB Jodhpur a sample of Waste Water of M/S Johari Lal Sancheti & Co. , Plant - Textile [68281] ,17 B, Heavy Industrial Area Jodhpur , Tehsil- Jodhpur , District- Jodhpur Collected from Inlet of Lamella/PETP Collected on 18/10/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **04/11/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Zinc as Zn mg/l	0.664
2	pH	8.78
3	Total Suspended Solids mg/l	319
4	Chemical Oxygen Demand (COD) mg/l	432
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	100
6	Oil & Grease mg/l	8
7	Copper as Cu mg/l	0.112
8	Nickel as Ni mg/l	0.019
9	Lead as Pb mg/l	NT
10	Total Chromium as Cr mg/l	NT
11	Cadmium as Cd mg/l	0.009
12	Ammonical Nitrogen as N mg/l	14
13	Total Dissolved Solids mg/l	4480
14	Conductivity at 25° C $\mu$ mho/cm <sup>2</sup>	6686

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2024**

*DO*  
**Deepak Ojha**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Jodhpur  
SPL-I, Phase-I, Basni Ind. Area, Jodhpur  
Phone: 0291-2723225

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**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**

Report No. : **4626**

Report On : **04/11/2024**

I hereby certify that I Deepak Ojha, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 21/10/2024 from Deepak Ojha, SUPDT SCIENTIFIC OFFICER, Jodhpur ,RSPCB Jodhpur & Ritu Sharma, JSO, Jodhpur ,RSPCB Jodhpur a sample of Waste Water of M/S Johari Lal Sancheti & Co. , Plant - Textile [68281] ,17 B, Heavy Industrial Area Jodhpur , Tehsil- Jodhpur , District- Jodhpur Collected from Inlet of BARC-RED TED plant (primary treated of PETP) Collected on 18/10/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **04/11/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Zinc as Zn mg/l	0.110
2	pH	7.10
3	Total Suspended Solids mg/l	72
4	Chemical Oxygen Demand (COD) mg/l	296
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	70
6	Oil & Grease mg/l	6
7	Copper as Cu mg/l	0.046
8	Nickel as Ni mg/l	NT
9	Lead as Pb mg/l	NT
10	Total Chromium as Cr mg/l	NT
11	Cadmium as Cd mg/l	0.007
12	Ammonical Nitrogen as N mg/l	11.76
13	Total Dissolved Solids mg/l	2620
14	Conductivity at 25° C $\mu$ mho/cm <sup>2</sup>	3910

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2024**

*Deepak Ojha*  
**Deepak Ojha**

**BOARD ANALYST**

Rajasthan State Pollution Control Board

Regional Office Jodhpur

SPL-I, Phase-I, Basni Ind. Area, Jodhpur

Phone: 0291-2723225

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)

Report No. : **4625**

Report On : **04/11/2024**

I hereby certify that I Deepak Ojha, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 21/10/2024 from Deepak Ojha, SUPDT SCIENTIFIC OFFICER, Jodhpur ,RSPCB Jodhpur & Ritu Sharma, JSO, Jodhpur ,RSPCB Jodhpur a sample of Waste Water of M/S Johari Lal Sancheti & Co. , Plant - Textile [68281] ,17 B, Heavy Industrial Area Jodhpur , Tehsil- Jodhpur , District- Jodhpur Collected from Outlet of BARC-RED TED plant/ Inlet of RO plant (treated of BARC-RED TED plant) Collected on 18/10/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **04/11/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Zinc as Zn mg/l	0.097
2	pH	7.24
3	Total Suspended Solids mg/l	20
4	Chemical Oxygen Demand (COD) mg/l	136
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	40
6	Oil & Grease mg/l	BDL
7	Copper as Cu mg/l	0.022
8	Nickel as Ni mg/l	NT
9	Lead as Pb mg/l	NT
10	Total Chromium as Cr mg/l	NT
11	Cadmium as Cd mg/l	0.010
12	Ammonical Nitrogen as N mg/l	0.56
13	Total Dissolved Solids mg/l	1780
14	Conductivity at 25° C $\mu$ mho/cm <sup>2</sup>	2656

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/11/2024**

  
**Deepak Ojha**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Jodhpur  
SPL-I, Phase-I, Basni Ind. Area, Jodhpur  
Phone: 0291-2723225

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**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)

Report No. : 4624

Report On : 04/11/2024

I hereby certify that I Deepak Ojha, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 21/10/2024 from Deepak Ojha, SUPDT SCIENTIFIC OFFICER, Jodhpur ,RSPCB Jodhpur & Ritu Sharma, JSO, Jodhpur ,RSPCB Jodhpur a sample of Waste Water of M/S Johari Lal Sancheti & Co. , Plant - Textile [68281] ,17 B, Heavy Industrial Area Jodhpur , Tehsil- Jodhpur , District- Jodhpur Collected from RO Permit Collected on 18/10/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2024 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Zinc as Zn mg/l	0.079
2	pH	6.83
3	Total Suspended Solids mg/l	10
4	Chemical Oxygen Demand (COD) mg/l	8
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	BDL
6	Oil & Grease mg/l	BDL
7	Copper as Cu mg/l	NT
8	Nickel as Ni mg/l	NT
9	Lead as Pb mg/l	NT
10	Total Chromium as Cr mg/l	NT
11	Cadmium as Cd mg/l	NT
12	Ammonical Nitrogen as N mg/l	BDL
13	Total Dissolved Solids mg/l	280
14	Conductivity at 25° C $\mu$ mho/cm <sup>2</sup>	418

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 04/11/2024

  
**Deepak Ojha**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Jodhpur  
SPL-I, Phase-I, Basni Ind. Area, Jodhpur  
Phone: 0291-2723225

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)

Report No. : 4623  
Report On : 04/11/2024

I hereby certify that I Deepak Ojha, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 21/10/2024 from Deepak Ojha, SUPDT SCIENTIFIC OFFICER, Jodhpur ,RSPCB Jodhpur & Ritu Sharma, JSO, Jodhpur ,RSPCB Jodhpur a sample of Waste Water of M/S Johari Lal Sancheti & Co. , Plant - Textile [68281] ,17 B, Heavy Industrial Area Jodhpur , Tehsil- Jodhpur , District- Jodhpur Collected from RO Reject Collected on 18/10/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/11/2024 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Zinc as Zn mg/l	0.133
2	pH	7.22
3	Total Suspended Solids mg/l	100
4	Chemical Oxygen Demand (COD) mg/l	376
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	80
6	Oil & Grease mg/l	3
7	Copper as Cu mg/l	0.068
8	Nickel as Ni mg/l	NT
9	Lead as Pb mg/l	NT
10	Total Chromium as Cr mg/l	NT
11	Cadmium as Cd mg/l	0.037
12	Ammonical Nitrogen as N mg/l	2.24
13	Total Dissolved Solids mg/l	3840
14	Conductivity at 25° C $\mu$ mho/cm <sup>2</sup>	5731

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On 04/11/2024

  
**Deepak Ojha**  
**BOARD ANALYST**  
Rajasthan State Pollution Control Board  
Regional Office Jodhpur  
SPL-I, Phase-I, Basni Ind. Area, Jodhpur  
Phone: 0291-2723225

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RajKaj Ref No.: 12131006

Sr No	Parameter	Inlet of PETP	Inlet of BARC	Outlet of BARC	RO permit	RO Reject
1	pH	8.78	7.1	7.24	6.83	7.22
2	TSS	319	72	20	10	100
3	COD	432	296	80	8	376
4	BOD	100	70	20	BDL	80
5	O&G	8	6	BDL	BDL	3
6	Amm.N	14	11.76	0.56	BDL	2.24
7	TDS	4480	2620	1780	280	3840
8	COND.	6686	3910	2656	418	5731
9	Cd	0.009	0.007	0.01	NT	0.037
10	Tcr	NT	NT	NT	NT	NT
11	Cu	0.112	0.046	0.022	NT	0.068
12	Pb	NT	NT	NT	NT	NT
13	Ni	0.019	NT	NT	NT	NT
14	Zn	0.664	0.11	0.097	0.079	0.133